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# QUARTERLY PROGRESS REPORT OF NON – ATTAINMENT CITY KHURJA

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Submitted on behalf of State of Uttar Pradesh



JANUARY - MARCH 21

UTTAR PRADESH POLLUTION CONTROL BOARD

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010

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## Basic Information

|  |  |
|--|--|
| <b>Name of Non Attainment City</b>           | <b>KHURJA</b>  |
| <b>Sate/ Union Territory</b>                 | Uttar Pradesh  |
| <b>Name of Nodal Officer at PCB/ PCC</b>     | Chief Environmental Officer (Laboratory)             |
| <b>Email Id</b>                              | <a href="mailto:ceolab@uppcb.in">ceolab@uppcb.in</a> |
| <b>Contact Number</b>                        | 0522-2720832   |
| <b>Date till which progress is submitted</b> | 31.03.2021   |

| Action Point Code  | Sector  | Total Number of Actions | Number of Actions Completed | Number of Actions Under Progress |
|--------------------|---|-------------------------|-----------------------------|----------------------------------|
| <b>CB</b>          | <b>CAPACITY BUILDING,<br/>MONITORING NETWORK AND<br/>SOURCE APPORTIONMENT</b> | <b>8</b>                | <b>4</b>                    | <b>4</b>                         |
| <b>PO</b>          | <b>PUBLIC OUTREACH</b>  | <b>6</b>                | <b>6</b>                    | <b>0</b>                         |
| <b>RD/ C&amp;D</b> | <b>ROAD DUST AND CONTRUCTION<br/>&amp; DEMOLITION</b>                         | <b>23</b>               | <b>21</b>                   | <b>2</b>                         |
| <b>VE</b>          | <b>VEHICLES</b>   | <b>17</b>               | <b>16</b>                   | <b>1</b>                         |
| <b>IP</b>          | <b>INDUSTRIES</b>   | <b>25</b>               | <b>24</b>                   | <b>1</b>                         |
| <b>BB/DF</b>       | <b>WASTE AND BIOMASS-<br/>DUMPING AND BURNING</b>                             | <b>19</b>               | <b>18</b>                   | <b>1</b>                         |
| <b>AQ</b>          | <b>AIR QUALITY DATA</b>   | <b>9</b>                | <b>6</b>                    | <b>3</b>                         |

**CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT**

| Action Point Code | Action Point   | Present Status  | Target                | Target Date   | Deviation from Approved Action Plan Target  | Annual Target             | Field Type | Attachment | Attachment Contents   | Total Funds Allocated                      | Funds released | Funds Utilized | Additional Funds Required                               |
|-------------------|--|---|-----------------------|---|---|---------------------------|------------|------------|---|--|----------------|----------------|---|
| <b>CB1</b>        | <b>Insatllation &amp; Commissioning of Monitoring Stations</b> |   |                       |   |   |                           |            |            |   |  |                |                |   |
| CB1.1             | CAAQMS   | The request for relocation of 01 CAAQMS from lucknow city to khurja. proposed under CPSU-CSR fund by CPCB in Lucknow city has been proposed for Khurja vide Board's letter dated 22.12.2020. The CAAQMS is proposed under CPSU CSR scheme by CPCB for which timeline shall be provided by CPCB. | 1                     | 360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation | Timeline shall be provided by CPCB  | 01 CAAQMS setup in Khurja | Number     | Yes        | Detailed Micro Plan for installation of CAAQMSs by UPPCB is attached. <b>Annex-CB-1.</b>  | Not required, Since funds provided by CSR. | Not required   | Not required   | Not required  |
| CB1.2             | Manual Stations  | Existing Infrstructure-02 manual monitoring stations are already installed and functional at CGCRI and Ahirpara . Proposed Infrastructure-01 station is proposed to be installed  | 1 (as per CPCB norms) | March 2021  | No target date available in the City Action Plan as this is an additional action point. | 1                         | Number     | -          | Data is available on UPPCB website. <a href="http://www.uppcb.com/ambient_quality.htm">http://www.uppcb.com/ambient_quality.htm</a> | Rs. 12.66 Lac/year                         | Rs. 8.96 Lac   | Rs. 8.96 Lac   | Rs. 3.7 Lacs additional for 1 Manual monitoring station |
| <b>CB3</b>        | <b>Assessment of sources</b>                                   |   |                       |   |   |                           |            |            |   |  |                |                |   |
| CB3.1             | Emission Inventory   | SA/CC study based on available data shall be completed by June 2021 and comprehensive study shall be completed after 3 years from reciving of funds.  | Rapid SA/CC study     | Jun-21 for rapid study  | No  | No                        | Study      | Yes        | Detailed Micro Plan for EI & SA is attached. <b>Annex-CB-2.</b>   | Rs. 6.2 Lac                                | Rs. 6.2 Lac    | 3.72 Lac       | No  |
| CB3.3             | Source Apportionment Study                                     |   |                       |   |   |                           |            |            |   |  |                |                |   |
| <b>CB4</b>        | <b>Training &amp; Capacity Building</b>                        |   |                       |   |   |                           |            |            |   |  |                |                |   |

| Action Point Code | Action Point   | Present Status  | Target                               | Target Date   | Deviation from Approved Action Plan Target | Annual Target   | Field Type        | Attachment | Attachment Contents   | Total Funds Allocated                    | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|--------------------------------------|---|--|---|-------------------|------------|---|--|----------------|----------------|---------------------------|
| CB4.1             | Training & skill development of public officials   | Could not be organised due to COVID-19 pandemic conditions. Will be organised in 2021-22 as per the Training Calender.  | As per the Training Calender 2021-22 | As per the Training Calender 2021-22  | Yes  | As per the schedule mentioned in the Training Calender 2021-22. | As per attachment | Yes        | Training Calender 2021-22. <u>Annex-CB-3.</u>   | Demand for activity placed under 15th FC | Nil            | Nil            | Rs. 67.63 lacs            |
| CB4.2             | Infrastructure development (Laboratory/ AQM Cell)  | AQM cell in UPPCB HQ in Lucknow and Air Lab in RO office at Bulandshahr for Khurja city have already been established and are functional  | 1 Lab & 1 AQM cell                   | 360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation | No   | Completed   | Number            | No         | Nil   | Not required                             | Not required   | Not required   | Not required              |
| CB4.4             | Organization of meeting of District Environment Committee for sensitizing the Line Departments for advance preparedness of implementation of Action Plan and following action points | District level committee under the Chairmanship of District Magistrate is functional and meetings are held on monthly basis for reviewing the implementation of City Clean Air Action Plan. DEC meetings during the last quarter held on the following dates: 08.08.2020; 02.09.2020; 07.10.2020; 06.11.2020; 13.01.2021 and 05.02.2021 | Monthly                              | August, 2020 (Immediate) & October, 2020 and thereafter regular monthly meetings  | No   | 12  | Number            | Yes        | All MoM are available on the portal ( <a href="http://www.upecp.in/HomeMeetingList.aspx">http://www.upecp.in/HomeMeetingList.aspx</a> ) | Not required                             | Not required   | Not required   | Not required              |

| Action Point Code | Action Point                     | Present Status  | Target  | Target Date   | Deviation from Approved Action Plan Target             | Annual Target   | Field Type | Attachment | Attachment Contents   | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|----------------------------------|---|---|---|--|---|------------|------------|---|-----------------------|----------------|----------------|---------------------------|
| CB5               | <b>Emergency Response System</b> | 1. GRAP is applicable in the city and monitoring is done on a regular basis by DEC.<br>2. For the purpose of ERS to be developed by PCB, State Disaster Management Authority and Meteorological Department as per the order of Hon'ble NGT dated 20.11.2019, the disaster Management Authority has requested for development of a guideline by NDMA. The matter also reviewed by CS,GoUP and a letter has been sent to NDMA, CPCB and MoEF&CC for issuance of a guideline for development of ERS for severe levels of air pollution. The response of MoEF&CC, CPCB & NDMA is awaited. | 1. GRAP implementation<br>2. Development of ERS as per order of Hon'ble NGT | 1. Oct-19<br>2.To be provided by NDMA, MoEF&CC & CPCB | 1. No 2.Yes as matter referred to NDMA, MoEF&CC & CPCB | 1. GRAP implementation<br>2. Development of ERS as per order of Hon'ble NGT | Number     | Yes        | 1. Grap Implementation report <b><u>Annex-CB-4.</u></b><br><br>2. Letter dated 22.12.2020 written by the State to NDMA, CPCB & MoEF&CC. <b><u>Annex-CB-5.</u></b> | Not required          | Not required   | Not required   | Not required              |

**PUBLIC OUTREACH**

| Action Point Code | Action Point   | Present Status   | Target                              | Target Date  | Deviation from Approved Action Plan Target | Annual Target             | Field Type | Attachment | Attachment Contents   | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|--|-------------------------------------|--|--|---------------------------|------------|------------|---|-----------------------|----------------|----------------|---------------------------|
| <b>PO1</b>        | <b>Public Outreach</b>   |  |                                     |  |  |                           |            |            |   |                       |                |                |                           |
| PO1.1             | Daily Air Quality Public Information Dissemination System                              | Real time data on Air quality shall be available on Sameer App after installation of CAAQMS proposed under CPSU-CSR fund by CPCB. At present, monthly air quality data is being published on UPPCB's website | Regular activity                    | To be given by CPCB                                  | No   | To be given by CPCB       | Number     | No         | Nil   | Not required          | Not required   | Not required   | Not required              |
| PO1.3             | Issue public advisory for prevention and control of air pollution                      | AQI bulletin along with public advisory and action taken is published on UPPCB website during GRAP period. 10 bulletins were published during the last quarter (Jan-Mar 21)                                  | 10                                  | 15 days and thereafter as regular activity (15.9.19) | No   | 20                        | Number     | URL        | 10 Weekly bulletins ( <a href="http://www.rippcb.com/weekly-aqi.htm">http://www.rippcb.com/weekly-aqi.htm</a> ) | Not required          | Not required   | Not required   | Not required              |
| PO1.4             | Deeper public engagement and consultation (workshops/ programmes in schools/ colleges) | Public Awareness Activities could not be organised due to COVID-19 pandemic conditions. In 2021-22 Public Awareness Activities will be organised as per the Public Awareness Calendar 2021-22.               | As given in the Calendar            | As given in the Calendar                             | Yes due to COVID-19 pandemic situation     | As given in the Calendar. | Number     | Yes        | Public Awareness Calendar for Year 2021-22. <b><u>Annex-PO-1.</u></b>   | Not required          | Not required   | Not required   | Rs. 25 lacs               |
| PO1.5             | Launch mobile app to update public about status of air quality                         | Air quality data is being published on UPPCB's website on monthly basis.   | Air quality data is being published | 30 days (Sept 2019)                                  | No   | Regular activity          | Number     | No         | Nil   | Not required          | Not required   | Not required   | Not required              |
| <b>PO2</b>        | <b>Public Grievance Redressal System</b>   |  |                                     |  |  |                           |            |            |   |                       |                |                |                           |

|       |                  |  |                  |                     |    |                                     |        |     |   |              |              |              |              |
|-------|------------------|--|------------------|---------------------|----|-------------------------------------|--------|-----|---|--------------|--------------|--------------|--------------|
| PO2.1 | App Based System | Swachh Vayu App has been developed and is operational. | Swachh Vayu App  | 30 days (Sept 2019) | No | Completed                           | Number | Yes | No complaints received as in March-21. The Status is regularly monitored for improvement by AQMC & DEC. | Rs. 8.5 lacs | Rs. 8.5 lacs | Rs. 8.5 lacs | Not required |
| PO2.2 | Helpline Number  | Helpline Number is functional completed (05732-233879) | Regular activity | Regular activity    | No | Activation of helpline is completed | Number | No  | No  | Not required | Not required | Not required | Not required |

**ROAD DUST AND CONTRUCTION & DEMOLITION**

| Action point code | Action point  | Present Status  | Target                       | Target Date        | Deviation from Approved Action Plan Target | Annual Target           | Field Type    | Attachment | Attachment Contents   | Total Funds Allocated | Funds released | Funds Utilized | Addition al Funds Required |
|-------------------|---|---|------------------------------|--------------------|--|-------------------------|---------------|------------|---|-----------------------|----------------|----------------|----------------------------|
| <b>RD1</b>        | <b>Road dust</b>  |   |                              |                    |  |                         |               |            |   |                       |                |                |                            |
| RD1.1             | Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal | 100% (Cleaning of 31 municipal drains work have been completed.)  | 31 drains (Regular activity) | Regular activity   | No (activity completed)                    | Completed               | Number        | Yes        | List attached of drains cleaned <u><a href="#">Annex-RD-1</a></u> | NIL                   | NIL            | NIL            | No required                |
| RD1.2             | Maintain potholes free roads  | 08 kilometer GT Road potholes of khurja city made potholefree of Khurja city.   | 8.0 KM                       | 90 days (Nov-2019) | No (activity completed)                    | Completed               | Length in Km. | Yes        | As detailed in present status                                     | Rs. 5.5 Lakhs         | Rs. 5.5 Lakhs  | Rs. 5.5 Lakhs  | No required                |
| RD1.3             | Regular cleaning of street surfaces and spraying of water to suppress dust.                                 | Regular Cleaning of roads by spraying of water for dust sepration iis done by 02 tankers on 07 major roads as detailed below:<br>1- Khurja Bus stand to Nehrupur Chungi<br>2- Khurja Bus stand to Aligarh Chungi<br>3- Aligarh Chungi to Jewar Addar<br>4- Jewar Adda to Junction Road<br>5- Jewar Adda to Kak ala Road<br>6- Panjabiyar to Nehrupur Chungi road<br>7- Jewar Adda to Khurja Bus stand kachehri road<br>Total 11.6 Km roads length have been covered using water sprinklers. | 11.6 KM                      | 90 days (Nov-2019) | No, regular activity                       | 11.6 km Completed       | Road length   | Yes        | As detailed in present status                                     | Not required          | Not required   | Not required   | Not required               |
|                   |   | Dust collection on major roads for monitoring of dust concentration on the streets of Khurja city was done by Regional Office in November,2020 at the following sites:<br>1- G.T. Road (Kailash Hospital to Khurja Tiraha)<br>2- Junction Road (Khurja Bus Depo to Panchwati Colony)<br>3- Mundakhera Road (Mundakehra Chauraha to Vill Mundakhera)<br>4- Khurja-Shikarpur Road (Murari Nagar to N.H. Bypass Road)<br>5- Old G.T. Road (Post office, Khurja to Shri Vishnu Lodge)           | 5                            | Regular activity   | No   | 05 major road completed | Number        | Yes        | As detailed in present status                                     | Rs. 0.8 Lacs          | Rs. 0.8 Lacs   | Rs. 0.8 Lacs   | Not required               |
|                   |   | Daily two time sweeping in morning and night shift is done by more than 15 Safai Karamcharis on a daily basis. In Khurja, the dust is cleaned near the divider for 2 km on GT Road and Temple Road by mannual sweeping.   | 2 km                         | From October, 2020 | No   | Regular activity        | Road length   | Yes        | As detailed in present status                                     | Nil                   | Nil            | NO             | NO                         |

| Action point code | Action point   | Present Status   | Target        | Target Date  | Deviation from Approved Action Plan Target | Annual Target    | Field Type                           | Attachment | Attachment Contents                             | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|--|---------------|--|--|------------------|--------------------------------------|------------|---|-----------------------|----------------|----------------|---------------------------|
|                   |  | <b>Water sprinkling on major road-</b><br>Daily two times Water sprinkling in morning and night shift is done on 07 major road<br>1- Khurja Bus stand to Nehrupur Chungi<br>2- Khurja Bus stand to Aligarh Chungi<br>3- Aligarh Chungi to Jewar Addar<br>4- Jewar Adda to Junction Road<br>5- Jewar Adda to Kakrala Road<br>6- Panjabiyen to Nehrupur Chungi road<br>7- Jewar Adda to Khurja Bus stand kachehri road | 07 Major road | From October, 2021   | No   | Regular activity | Number                               | Yes        | As detailed in present status                   | Not Required          | Not Required   | Not Required   | Not Required              |
| RD1.4             | Black-topping of unpaved road  | 7.8 KM unpaved section of GT road has been Black topped.   | 8.0 KM        | 180 Days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | Ongoing          | Number                               | Yes        | As detailed in present status                   | Rs. 2.10 Crore        | Rs. 2.10 Crore | Rs.1.60 Crore  | Not Required              |
| RD1.6             | To take appropriate action to remove road dust/silt regularly by using mechanical sweepers | Manual sweeping is being done on 07 roads by Nagar Palika Parishad. Mechanical sweeper is not available in Khurja City. In Khurja, the dust is cleaned near the divider for 2 km on GT Road and Temple Road by manual sweeping.  | 07 Major road | 180 Days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | Regular activity | Number/Length of Roads Cleaned (Km.) | Yes        | As detailed in present status                   | Not Required          | Not Required   | Not Required   | Not Required              |
| RD1.7             | End-to-end paving of the road  | End to end paving has been done for 11.6 km on following major roads section:<br>1- Khurja Bus stand to Nehrupur Chungi<br>2- Khurja Bus stand to Aligarh Chungi<br>3- Aligarh Chungi to Jewar Addar<br>4- Jewar Adda to Junction Road<br>5- Jewar Adda to Kakrala Road<br>6- Panjabiyen to Nehrupur Chungi road<br>7- Jewar Adda to Khurja Bus stand kachehri road<br>A total of 11.6 Km roads have been covered    | 11.6 KM       | 180 Days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | Completed        | Number                               | Yes        | List of road cleaned <a href="#">Annex-RD-2</a> | Not Required          | Not Required   | Not Required   | Not Required              |
| RD1.9             | Introduce water fountain at major traffic intersection                                     | At present no water fountain in khurja city.   | 2             | 90 days (Nov-2019)   | yes 01-10-2021                             | 2                | Number                               | No         | Nil   | Not Required          | Not Required   | Not Required   | Under Assessment          |

| Action point code | Action point  | Present Status  | Target   | Target Date   | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents           | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|---|---|----------|---|--|---------------|------------|------------|-------------------------------|-----------------------|----------------|----------------|---------------------------|
| RD1.10            | Widening of Roads                                       | <b>Widening of Roads:</b><br>1. Road construction between Shanker Hotel to Tomar road & Shanu Ceramics.<br>2. RCC slab work on old Tehsil road, Ward Number-6<br>3. Rubber mould interlocking tiles work between Burj Chauraha to Madina Masjid.<br>4. Rubber mould interlocking tiles work between house of Mr. Haji Rafiq to house of Mr. Haji Shafiq on main G.T. road.<br>5. Construction on culvert in Mohall sarai nasrullah.<br>6. Rubber mould interlocking tiles work between house of Mr. Shakil to house of Mr. Fazlo & Akil, house of Mr. Shakil to house of Mr. Firoz , on main G.T. road.<br>7. Rubber mould interlocking tiles work between Kila road tiraha to Balaji Travells on main Junction road.<br>8. Rubber mould interlocking tiles work on approach of Kila road shamshan. | 08 roads | 360 days (Dec 2020 including 4 months grace period due to covid 19 pandemic ) | No   | complete d    | Number     | Yes        | As detailed in present status | Rs. 120 Lakhs         | Rs. 120 Lakhs  | Rs. 120 Lakhs  | Not Required              |
| RD1.11            | Improvement of infrastructure for decongestion of road. | 1. Road construction between Shanker Hotel to Tomar road & Shanu Ceramics.<br>2. RCC slab work on old Tehsil road, Ward Number-6<br>3. Rubber mould interlocking tiles work between Burj Chauraha to Madina Masjid.<br>4. Rubber mould interlocking tiles work between house of Mr. Haji Rafiq to house of Mr. Haji Shafiq on main G.T. road.<br>5. Construction on culvert in Mohall sarai nasrullah.<br>6. Rubber mould interlocking tiles work between house of Mr. Shakil to house of Mr. Fazlo & Akil, house of Mr. Shakil to house of Mr. Firoz , on main G.T. road.<br>7. Rubber mould interlocking tiles work between Kila road tiraha to Balaji Travells on main Junction road.<br>8. Rubber mould interlocking tiles work on approach of Kila road shamshan.                              | 08 roads | 90 days (Oct-2019)  | No   | complete d    | Number     | Yes        | As detailed in present status | Rs. 120 Lakhs         | Rs. 120 Lakhs  | Rs. 120 Lakhs  | Not Required              |
| RD1.14            | Identify road stretches with high dust generation       | 05 roads segment identify as high dust generation streches:<br>1- G.T. Road (Kailash Hospital to Khurja Tiraha)<br>2- Junction Road (Khurja Bus Depo to Panchwati Colony)<br>3- Mundakhera Road (Mundakehra Chauraha to Vill Mundakhera)<br>4- Khurja-Shikarpur Road (Murari Nagar to N.H. Bypass Road)<br>5- Old G.T. Road (Post office, Khurja to Shri Vishnu Lodge)  | 5 Roads  | Regular activity  | No   | complete d    | Number     | No         | As detailed in present status | Rs. 0.8 Lacs          | Rs. 0.8 Lacs   | Rs. 0.8 Lacs   | No                        |

| Action point code | Action point   | Present Status  | Target            | Target Date  | Deviation from Approved Action Plan Target | Annual Target        | Field Type   | Attachment | Attachment Contents                                   | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|-------------------|--|--|----------------------|--------------|------------|---|-----------------------|----------------|----------------|---------------------------|
| RD1.15            | Create Proper Pedestrian Infrastructure  | Pedestrian Infrastructure created on these roads.<br>1. G.T. Road<br>2. Old GT Road,<br>3. Junction Road  | 3 Roads           | 180 Days (June-2020 including the grace period of COVID-19 pandemic situation)     | No   | Completed            | Number       | Yes        | As detailed in present status                         | Rs. 120 Lakhs         | Rs. 120 Lakhs  | Rs. 120 Lakhs  | Not Required              |
| RD1.16            | All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.                  | Length of canals- 2.0 Km.<br>Out of which 01 Km brick lined, 500 meter C.C. lined. 300 No. Plantation has been done.  | 2.0 Km.           | 360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation) | No   | Ongoing (01-07-2021) | Length       | Yes        | As detailed in present status                         | Under process         | Not Required   | Not Required   | Not Required              |
| <b>RD2</b>        | <b>Creation of green cover</b>   |   |                   |  |  |                      |              |            |   |                       |                |                |                           |
| RD2.2             | Creation of green buffers along the traffic corridors and their maintenance                                    | 33 Lacs plantation target for the financial year 2020-21. Forest Department has completed 33 Lac plantation.  | 33 lacs plants    | 90 days (Oct-2019)   | No   | Completed            | Number       | Yes        | Plantation details <a href="#">Annex-RD-3</a>         | Not Required          | Not Required   | Not Required   | Not Required              |
| RD2.3             | Necessary changes in byelaws- Greening of open areas, gardens, community places, schools and housing societies | Housing & Urban Planning Department U.P. has made necessary provisions in the byelaws for plantation in open areas, housing societies etc.  | Change in Byelaws | 90 days (oct-2019)   | Yes  | Change in Byelaws    | Notification | Yes        | Copy of the Notification. <a href="#">Annex-RD-4.</a> | Not Required          | Not Required   | Not Required   | Not Required              |
| RD2.5             | Builders should leave 25%/33% area for green belt in residential colonies to be made mandatory.                | KDA is ensuring green belt as per Building byelaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere for setting off the carbon footprint. Plantation in the parks, road side is done in the areas, colonies developed by KDA. Enforcement done at the time of map sanctioning stage. | Regular activity  | Regular activity   | No   | on-going             | Number       | Yes        | As detailed in present status                         | Not Required          | Not Required   | Not Required   | Not Required              |
| RD2.7             | Implementation of maintaining at least 33% forest cover area in the city in master plan.                       | KDA has planted 10500 plants from 2017 to 2020-21 for improving forest cover. KDA is ensuring green belt as per Building byelaws. Plantation in the parks, road side is done in the areas, colonies developed by KDA. Enforcement done at the time of map sanctioning stage.  | Regular activity  | 180 Days (June-2020 including the grace period of COVID-19 pandemic situation)     | No   | On-going activity    | Number       | Yes        | As detailed in present status                         | Not Required          | Not Required   | Not Required   | Not Required              |
| <b>C&amp;D1</b>   | <b>Construction Activities</b>   |   |                   |  |  |                      |              |            |   |                       |                |                |                           |

| Action point code | Action point  | Present Status  | Target           | Target Date  | Deviation from Approved Action Plan Target | Annual Target     | Field Type | Attachment | Attachment Contents                       | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|---|---|------------------|--|--|-------------------|------------|------------|---|-----------------------|----------------|----------------|---------------------------|
| C&D1.1            | Ensure transportation of construction materials in covered vehicles   | Regular Monitoring for transportation of Construction Material in covered vehicles ensured by concerned departments. Penalty imposed on defaulters.   | Regular activity | 15 days, and thereafter, continue as regular activity  | No   | Regular activity  | Number     | Yes        | As detailed in present status             | Not required          | Not required   | Not required   | Not required              |
| C&D1.2            | Strict enforcement of CPCB guidelines for construction (use of green screens, side covering of digging sites, etc.) | 1. UPPCB has launched dustapp www.upecp.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air Act, 1981 in the newspaper dated 23.09.2020 and through e-advertisement for the same<br>2. The app is functional since October 2020 and 01 construction projects has submitted online self dust control audit assessment.<br>3. UPPCB is also taking necessary action for installation of PTZ cameras at all the major construction sites with open access to the UPPCB server. | 1                | Regular activity                                       | No   | Regular activity. | Number     | Yes        | List of Projects. <b>Annex-C&amp;D-1.</b> | Not Required          | Not Required   | Not Required   | Not Required              |
| C&D1.3            | Restriction on storage of construction materials along the road.  | Regular inspection is carried out to prevent such type of activity. Any defaulter found is imposed with penalty and action taken as per law. Rs. 8000 fine imposed till the date on defaulters by KDA for violations.   | ongoing          | Regular Activity                                       | No   | Ongoing           | Number     | Yes        | As detailed in present status             | Not Required          | Not Required   | Not Required   | Not Required              |
| C&D1.4            | Covering of construction site.  | Restriction on storage of construction materials along the road is strictly enforced. All construction sites are being covered by green mesh curtain. All construction areas are being covered to avoid dispersion of particulate matter.   | Regular Activity | 15 days, and thereafter, continue as regular activity  | No   | On-going          | Number     | NO         | As detailed in present status             | Not Required          | Not Required   | Not Required   | Not Required              |
| C&D1.8            | Enforcement of Construction and Demolition Waste Rules  | Regular inspection is carried out to prevent such type of activity. Any defaulter found is imposed with penalty and action taken as per law. Rs. 8000 fine imposed till the date on defaulters by KDA for violations.   | Regular Activity | 15 days , and thereafter, continue as regular activity | No   | On-going          | Text       | NO         | As detailed in present status             | Not Required          | Not Required   | Not Required   | Not Required              |

| Action point code | Action point  | Present Status   | Target           | Target Date   | Deviation from Approved Action Plan Target | Annual Target    | Field Type | Attachment | Attachment Contents                              | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|---|--|------------------|---|--|------------------|------------|------------|--|-----------------------|----------------|----------------|---------------------------|
| C&D1.9            | Control measures for fugitive emissions from material handling-conveying and screening operations | <p>1. UPPCB has launched dustapp www.upecp.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air Act, 1981 in the newspaper dated 23.09.2020 and through e-advertisement for the same</p> <p>2. The app is functional since October 2020 and 01 construction projects has submitted online self dust control audit assessment.</p> <p>3. UPPCB is also taking necessary action for installation of PTZ cameras at all the major construction sites with open access to the UPPCB server.</p> <p>Self Audit/Registration Completed by 01 Project Proponents. Verified by agencies from time to time.</p> <p>4. Regular inspection is carried out to prevent such type of activity. Any defaulter found is imposed with penalty and action taken as per law.</p> <p>Rs. 8000 fine imposed till the date on defaulters by KDA for violations.</p> | Regular activity | 15 days ( 15 sept 2019 ) , and thereafter, continue as regular activity | No   | Regular activity | Number     | Yes        | List of Projects. <b><u>Annex-C&amp;D-1.</u></b> | Not Required          | Not Required   | Not Required   | Not Required              |
| C&D1.13           | Promote recycling of construction and demolition waste.   | Necessary enforcement is carried out for disposal of C&D waste as per rule and recycling there of. No major demolition activity is involved in   | Regular Activity | Regular Activity  | No   | On-going         | Text       | NO         | Nil  | Not Required          | Not Required   | Not Required   | Not Required              |

**VEHICLES**

| Action point code | Action point   | Present Status  | Target                            | Target Date  | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents                              | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|-----------------------------------|--|--|---------------|------------|------------|--|-----------------------|----------------|----------------|---------------------------|
| <b>VE1</b>        | <b>Improve and strengthen PUC programme</b>  |   |                                   |  |  |               |            |            |  |                       |                |                |                           |
| VE1.1             | Number of PUC centres in the city  | 08 PUC centres are online in Khurja city.   | 08 No. of PUC centers             | 180 days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | Completed     | Number     | Yes        | List of PUC Centres.<br><b>Annex-VE-1.</b>       | Not required          | Not required   | Not required   | Not required              |
| VE1.2             | Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)  | Regular checking of vehicles is going on in khurja city by traffic police and civil police. 2403 vehicle are challaned & EC imposed Rs.32.70 Lac by traffic police in khurja city for not having PUC certificate. | Regular activity                  | 180 days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | On-going      | Number     | Yes        | Checking Details attached.<br><b>Annex-VE-2.</b> | Not required          | Not required   | Not required   | Not required              |
| VE1.4             | Linking of PUC centres with remote server and eliminate manual intervention in PUC testing.  | 12 places are identified for remote sensor based PUC system in the district. Proposal for installation of remote sensor based PUC system in the district has been sent to traffic head.                           | 12 places are identified          | 180 days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | Dec-22        | Number     | Yes        | As detailed in present status                    | Not required          | Not required   | Not required   | Not required              |
| <b>VE3</b>        | <b>Freight transport</b>   |   |                                   |  |  |               |            |            |  |                       |                |                |                           |
| VE3.4             | Check overloading: Use weigh-in-motion bridges / machines (WIM) and Weigh bridges at entry points to the city to check the payload of commercial vehicles. As per the CMVR, a penalty of 10 times the applicable rate for overloaded vehicles is applicable. | Weigh in motion system is not installed in Khurja District Bulandshahr.   | Not installed                     | 180 days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | on-going      | Number     | No         | Nil  | Not required          |                | Not required   | Not required              |
| <b>VE4</b>        | <b>Clean fuel and fuel Quality</b>   |   |                                   |  |  |               |            |            |  |                       |                |                |                           |
| VE4.1             | Check on fuel adulteration and random monitoring of fuel quality data  | 16 random samples collected from fuel outlets in random manner. No case of fuel adulteration found. Regular enforcement carried out.  | 24 petrol pump (Ongoing Activity) | 90 days (Oct-2019)   | No   | on-going      | Number     | No         | Nil  | Not required          | Not required   | Not required   | Not required              |
| VE4.2             | Alternative clean fuel policy for vehicle  | 04 CNG outlets are functional in the city. CNG being supplied for vehicles. 3313 CNG vehicles are plying.   | 04 CNG outlets                    | 30 days(Sept-2019)   | No   | on-going      | Number     | No         | Nil  | Not required          | Not required   | Not required   | Not required              |
| VE 4.4            | Use of Bioethanol in the city/urban transport system/waste to energy.  | Ethanol bennded petrol being supplied in the city.  | Supply of Ethanol bennded petrol  | 360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)  | No   | On-going      | Number     | No         | Nil  | Not required          | Not required   | Not required   | Not required              |
| <b>VE5</b>        | <b>Parking Management</b>  |   |                                   |  |  |               |            |            |  |                       |                |                |                           |

| Action point code | Action point   | Present Status  | Target                          | Target Date  | Deviation from Approved Action Plan Target | Annual Target      | Field Type | Attachment | Attachment Contents                      | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|---------------------------------|--|--|--------------------|------------|------------|--|-----------------------|----------------|----------------|---------------------------|
| VE5.1             | Prevent parking of vehicles in the non-designated areas  | At present no fine imposed till date regarding Prevent parking of vehicles in the non-designated areas  | Regular activity                | As regular activity  | No   | On-going           | Number     | No         | Nil                                      | Not required          | Not required   | Not required   | Not required              |
| VE5.3             | Penalise parking of vehicles in non designated areas   | Regular enforcement done to ensure no parking of vehicles in non designated areas.  | Regular activity                | As regular activity  | No   | On-going           | Number     | No         | Nil                                      | Not required          | Not required   | Not required   | Not required              |
| <b>VE6</b>        | <b>Strengthening of Public Transportation</b>  |   |                                 |  |  |                    |            |            |  |                       |                |                |                           |
| VE6.5             | Introduction of new electric buses (with proper infrastructure facilities such as charging stations) and CNG buses for public transport which will reduce plying of private vehicles on road and help to curb tail-pipe emissions. | U.P. Electric Vehcile Manufacturing Policy 2019 has been notified 357 CNG Buses plying in Bulandshahr, not proposed for Khurja  | 357 CNG Buses                   | 360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)  | No   | Completed          | Number     | yes        | As detailed in present status            | Not required          | Not required   | Not required   | Not required              |
| VE6.7             | Steps for promoting battery operated vehicles like Erickshaw/ECart   | U.P. Electric Vehcile Manufacturing Policy 2019 has been notified. 681 Battery operated E-rickshaw is plying in Khurja District Bulandshahr.  | 681 Battery operated E-rickshaw | 360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)  | No   | Completed          | Number     | yes        | As detailed in present status            | Not required          | Not required   | Not required   | Not required              |
| <b>VE7.</b>       | <b>Traffic Congestion</b>  |   |                                 |  |  |                    |            |            |  |                       |                |                |                           |
| VE7.2             | Synchronize traffic movements/Introduce intelligent traffic system for lane-driving  | Total 2403 vehicle are challaned & EC imposed Rs.32.70 Lac for violation of traffic rules. Routine Action, Traffic movements are controlled by traffic police officers regularly.   | Regular activity                | 180 days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | On-going           | Number     | Yes        | As detailed in present status            | Not required          | Not required   | Not required   | Not required              |
|                   |  | Traffic hotspots has been identified by Google Map Navigation and 05 traffic Hotspot identified in Bulandshahr.<br>1- G.T. Road (Kailash Hospital to Khurja Tiraha)<br>2- Junction Road (Khurja Bus Depo to Panchwati Colony)<br>3- Mundakhera Road (Mundakehra Chauraha to Vill Mundakhera)<br>4- Khurja-Shikarpur Road (Murari Nagar to N.H. Bypass Road)<br>5- Old G.T. Road (Post office, Khurja to Shri Vishnu Lodge). | Regular activity                | 17-22 August, 2020   | No   | Completed          | Number     | Yes        | As detailed in present status            | Not required          | NIL            | NIL            | NIL                       |
|                   |  | Directions u/s 31A of Air act has been issued to SP Traffic for preparation and implementation of Interim Traffic Decogestion Plan.   | Issue of direction              | Dec-20   | No   | Issue of direction | Text       | Yes        | Copy of Direction.<br><b>Annex-VE-3.</b> | Not required          | Not required   | Not required   | Not required              |

| Action point code | Action point  | Present Status  | Target | Target Date   | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents           | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|---|---|--------|---|--|---------------|------------|------------|-------------------------------|-----------------------|----------------|----------------|---------------------------|
| VE7.3             | Prepare plan for construction of diversion ways/ bypasses to avoid congestion due to non destined vehicles. | Bypass road already constructed in khurja City for diversion ways/ bypasses to avoid congestion due to non destined vehicles. | 1      | 360 days (Dec-2020 including the grace period of COVID-19 pandemic situation) | No   | completed     | Number     | yes        | As detailed in present status | Rs. 85 crore          | Rs. 85 crore   | Rs. 85 crore   | NO                        |

| Action point code | Action point   | Present Status  | Target           | Target Date   | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents                        | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|------------------|---|--|---------------|------------|------------|--|-----------------------|----------------|----------------|---------------------------|
| VE7.4             | Prepare plan for widening of road and improvement of infrastructure for decongestion of road.  | 1. Road construction between Shanker Hotel to Tomar road & Shanu Ceramics.<br>2. RCC slab work on old Tehsil road, Ward Number-6<br>3. Rubber mould interlocking tiles work between Burj Chauraha to Madina Masjid.<br>4. Rubber mould interlocking tiles work between house of Mr. Haji Rafiq to house of Mr. Haji Shafiq on main G.T. road.<br>5. Construction on culvert in Mohall sarai nasrullah.<br>6. Rubber mould interlocking tiles work between house of Mr. Shakil to house of Mr. Fazlo & Akil, house of Mr. Shakil to house of Mr. Firoz , on main G.T. road.<br>7. Rubber mould interlocking tiles work between Kila road tiraha to Balaji Travels on main Junction road.<br>8. Rubber mould interlocking tiles work on approach of Kila road shamshan. | 08 roads         | 90 days (Oct-2019)  | No   | completed     | Number     | Yes        | As detailed in present status              | Rs. 120 Lakhs         | Rs. 120 Lakhs  | Rs. 120 Lakhs  | NO                        |
| VE8               | <b>Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.</b>              | 03 Traffic awareness monthly program in the Transport Area of city to aware drivers to follow the traffic rule. Also awareness for the use of public transport and minimum use of personal vehicles spread among the masses.  | Regular activity | As regular activity   | No   | On-going      | Number     | Yes        | Details                                    | Not required          | Not required   | Not required   | Not required              |
| VE11              | <b>Phase out old vehicles and vehicle scrappage policy</b>   |   |                  |   |  |               |            |            |  |                       |                |                |                           |
| VE11.2            | Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.   | 15 years petrol and 10 years diesel 24 vehicles have been released (NOC) for other districts IN FY 2020-21  | Regular activity | 360 days (Dec-2020 including the grace period of COVID-19 pandemic situation) | No   | On-going      | Number     | Yes        | As detailed in present status              | Not required          | Not required   | Not required   | Not required              |
| VE11.3            | Enforcement of law against visibly polluting vehicles: remove them from road, impose penalty, and launch extensive awareness drive against polluting vehicles. | Number of challan vehicles: 728 in FY 2020-21<br>Compounding Fee Rs- 3.80 LAC   | Regular activity | As regular activity   | No   | On-going      | Number     | Yes        | Details of action taken against defaulters | Not required          | Not required   | Not required   | Not required              |

## INDUSTRIES

| Action point code | Action point   | Present Status  | Target  | Target Date   | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents                                     | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|---|---|--|---------------|------------|------------|---|-----------------------|----------------|----------------|---------------------------|
| <b>IP1</b>        | <b>Industrial air pollution control</b>  |   |   |   |  |               |            |            |   |                       |                |                |                           |
| IP1.1             | To intensify monitoring of industries to reduce of emission by the industries.                           | 200 No. Industries are using PNG/LPG as fuel  | 200 industries  | completed   | No   | Completed     | Number     | Yes        | List of industries. <b>Annex-IP-1.</b>                  | Not required          | Not required   | Not required   | Not required              |
| IP1.2             | Action against non-complying industrial units  | District Magistrate has constituted a committee for action against unauthorized running unit in Khurja Distirct Bulandshahar. Weekly joint inspection in Khurja Distirct Bulandshahar by Committee. | Regular activity  | ongoing   | No   | ongoing       | Number     | Yes        | Details attached against defaulters. <b>Annex-IP-2.</b> | Not required          | Not required   | Not required   | Not required              |
| IP1.3             | Shifting of Polluting Industries   | District Magistrate has constituted a committee for action against unauthorized running unit in Khurja Distirct Bulandshahar. Weekly joint inspection in Khurja Distirct Bulandshahar by Committee. | 200 industries  | 360 days (Dec 2020 including 4 months grace period due to covid 19 pandemic ) | No   | Completed     | Number     | Yes        | Details attached against defaulters. <b>Annex-IP-2.</b> | Not required          | Not required   | Not required   | Not required              |
| IP1.4             | Ban on Polluting Industries  | New units using solid fuels like coal, wood etc. are not being issued Consent To Establish in Khurja city   | Regular activity  | ongoing   | No   | Completed     | Number     | No         | No  | Not required          | Not required   | Not required   | Not required              |
| IP1.5             | Random auditing for Air pollution measures and Online reporting systems in the industries                | In the khurja city, random checking of 05 units for air pollution control system is done by UPPCB   | 5 Industries have Online reporting and monitoring systems | Completed   | No   | Completed     | Number     | Yes        | List of industries. <b>Annex-IP-3.</b>                  | Not required          | Not required   | Not required   | Not required              |
| IP1.7             | Identification of air polluting industries and their regular monitoring including use of designated fuel | Regular inspections are being carried out by UPPCB. There are 200 ceramics industry, which using in LPG/PNG as fuel.  | 200 units   | Regular activity  | No   | ongoing       | Number     | Yes        | List of industries. <b>Annex-IP-1.</b>                  | Not required          | Not required   | Not required   | Not required              |

| Action point code | Action point  | Present Status  | Target    | Target Date   | Deviation from Approved Action Plan Target | Annual Target   | Field Type | Attachment | Attachment Contents                           | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|---|---|-----------|---|--|---|------------|------------|---|-----------------------|----------------|----------------|---------------------------|
| IP1.8             | Promoting cleaner production in industries.   | Pottery product has been designated as a district one product in District Bulandshahr. PNG/LPG is used only in Pottery units.   | 200units  | Regular activity  | No   | Completed   | Number     | Yes        | List of industries. <b><u>Annex-IP-1.</u></b> | Not required          | Not required   | Not required   | Not required              |
| IP1.9             | Fugitive emission control   | All industry have installed required air pollution control system for control of fugitive emissions in khurja city.   | 200 units | 15 days, and thereafter, continue as regular activity               | No   | August-2020, and thereafter, continue as regular activity | Number     | Yes        | List of industries. <b><u>Annex-IP-1.</u></b> | Not required          | Not required   | Not required   | Not required              |
| IP1.10            | Ensuring installation/Up-gradation and operation of air pollution control devices in industries | Air pollution control devices are installed in Industries. Meximum Industries are using PNG/LPG as fuel   | 200 units | 180 Days (June-2020 including the grace period of COVID-19 pandemic | No   | Completed   | Number     | Yes        | List of industries. <b><u>Annex-IP-1.</u></b> | Not required          | Not required   | Not required   | Not required              |
| IP1.11            | Action/closure against defaulting/unauthorized industrial units.                                | District Magistrate has constituted a committee for action against unauthorized running unit in Khurja Distirct Bulandshahar. Weekly joint inspection in Khurja Distirct Bulandshahar by Committee. | 200 units | Regular activity  | No   | Ongoing   | Number     | Yes        | List of industries. <b><u>Annex-IP-1.</u></b> | Not required          | Not required   | Not required   | Not required              |
| IP1.12            | Ensuring emission standards in industries   | Quarterly stack emission Monitoring is compulsory for the Industries. All the 200 industries have adequate air pollution control system.  | 200 units | Regular activity  | No   | Ongoing   | Number     | Yes        | List of industries. <b><u>Annex-IP-1.</u></b> | Not required          | Not required   | Not required   | Not required              |

| Action point code | Action point   | Present Status  | Target           | Target Date      | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents                           | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|------------------|------------------|--|---------------|------------|------------|---|-----------------------|----------------|----------------|---------------------------|
| IP1.26            | Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. | Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel. | regular activity | regular activity | No   | On-going      | Yes/No     | No         | Nil   | Not required          | Not required   | Not required   | Not required              |
| <b>IP3</b>        | <b>OCEMS in Industries</b>   |   |                  |                  |  |               |            |            |   |                       |                |                |                           |
| IP3.1             | There should be provision to use CEMS data as legal evidence and a policy be framed in consultation with Central Pollution Control Board.  | Continuous Emission Monitoring System installed in red category 05 no. units. And data connected to CPCB server.  | 5 units          | Regular activity | No   | Completed     | Number     | Yes        | List of industries. <b><u>Annex-IP-3.</u></b> | Not required          | Not required   | Not required   | Not required              |

| Action point code | Action point   | Present Status  | Target           | Target Date   | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents                    | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|------------------|---|--|---------------|------------|------------|--|-----------------------|----------------|----------------|---------------------------|
| IP3.2             | Implement Continuous Emission Monitoring System (CEMS) across all targeted and applicable polluting industry   | Continuous Emission Monitoring System installed in red category 05 no. units. And data connected to CPCB server.  | 5 units          | 60 days, and thereafter, regular activity                                     | No   | Completed     | Number     | Yes        | List of industries. <b>Annex-IP-3.</b> | Not required          | Not required   | Not required   | Not required              |
| IP3.3             | Development of mobile facility/van for continuous ambient air quality monitoring for different localities.   | No proposal   | No               | 360 days (Dec 2020 including 4 months grace period due to covid 19 pandemic ) | No   | No proposal   | Number     | No         | Nil                                    | Not required          | Not required   | Not required   | Not required              |
| IP3.4             | Live camera feed and to take action against non-complying industrial units   | Continuous Emission Monitoring System has installed in red category unit 05 no. units.  | Regular activity | 360 days (Dec 2020 including 4 months grace period due to covid 19 pandemic ) | No   | Completed     | Number     | Yes        | As detailed in present status          | Not required          | Not required   | Not required   | Not required              |
| <b>IP4</b>        | <b>Clean fuel in industries</b>  |   |                  |   |  |               |            |            |  |                       |                |                |                           |
| IP4.1             | Introduction and shifting towards cleaner fuels in industries  | 200 No. Industries are using PNG/LPG as fuel  | 200 units        | Completed   | No   | Completed     | Number     | Yes        | List of industries. <b>Annex-IP-1.</b> | Not required          | Not required   | Not required   | Not required              |
| IP4.2             | Conversion to CNG/PNG from pet coke /wood / coal and urgent ban on furnace oil, pet coke, which are dirty industrial fuels with high sulphur and heavy metals  | 200 No. Industries are using PNG/LPG as fuel  | 200 units        | Completed   | No   | Completed     | Number     | Yes        | List of industries. <b>Annex-IP-1.</b> | Not required          | Not required   | Not required   | Not required              |
| IP4.3             | Strict enforcement against illegal use of such fuels, including fuels which do not have specifications laid down or are included in the acceptable fuels as mandated by state pollution control boards | District Magistrate has constituted a committee for action against unauthorized running unit in Khurja Distirct Bulandshahar. Weekly joint inspection in Khurja Distirct Bulandshahar by Committee. | Regular activity | Regular activity  | No   | Ongoing       | Number     | Yes        | List of industries                     | Not required          | Not required   | Not required   | Not required              |
| IP4.7             | Alternate fuel- Hotel industry directed to change fuel pattern from HSD to Natural Gas.  | 15 Hotels are using cleaner fuel LPG as fuel  | 15 Hotels        | Regular activity  | No   | Completed     | Number     | No         | As detailed in present status          | Not required          | Not required   | Not required   | Not required              |
| <b>IP5</b>        | <b>Control of air pollution from Brick kilns</b>   |   |                  |   |  |               |            |            |  |                       |                |                |                           |

| Action point code | Action point   | Present Status  | Target           | Target Date   | Deviation from Approved Action Plan Target | Annual Target   | Field Type | Attachment | Attachment Contents                    | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|---|------------------|---|--|---|------------|------------|--|-----------------------|----------------|----------------|---------------------------|
| IP5.1             | Adapting new technologies for Brick kilns  | 100% (Only Zig Zag kilns operational)<br>No. of brick kilns converted to using zig-zag technology-25  | completed        | 360 days (Dec 2020 including 4 months grace period due to covid 19 pandemic ) | No   | Completed   | Number     | No         | Not required                           | Not required          | Not required   | Not required   | Not required              |
| IP5.2             | Identification of brick kilns and their regular monitoring including use of designated fuel and closure of unauthorized units. | 13 No. of Brick Kiln issued closure order by UPPCB  | Regular activity | Regular activity  | No   | ongoing   | Number     | Yes        | List of Brick klin. <u>Annex-IP-4.</u> | Not required          | Not required   | Not required   | Not required              |
| IP5.3             | Conversion of natural draft brick kilns to Force/ induced draft.   | 100% (Only Zig Zag kilns operational)<br>No. of brick kilns converted to using zig-zag technology-25  | completed        | 360 days (Dec 2020 including 4 months grace period due to covid 19 pandemic ) | No   | Completed   | Number     | Yes        | As detailed in present status          | Not required          | Not required   | Not required   | Not required              |
| <b>IP8</b>        | <b>Control of fugitive emissions in industries</b>   |   |                  |   |  |   |            |            |  |                       |                |                |                           |
| IP8.3             | Use of covered or enclosed conveyors and transfer points   | Conveyor and transfer points covered by Dimaniya builders, Nekpur, Khurja District Bulandshahar.  | Regular activity | 15 days , and thereafter, continue as regular activity                        | No   | August-2020, and thereafter, continue as regular activity | Number     | Yes        | As detailed in present status          | Not required          | Not required   | Not required   | Not required              |
| <b>IP11</b>       | <b>Control of air pollution from generator sets</b>  |   |                  |   |  |   |            |            |  |                       |                |                |                           |
| IP 11.6           | Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.                                     | Ongoing<br>Random inspection and monitoring are being carried out for compliance of the provisions of E(P) Rules w.r.t. acoustic enclosure, stack height, generation of noise etc. Action as per law is taken against defaulters. | Regular activity | 30 days (Sep-2019)  | No   | On-going  | Number     | No         | Not required                           | Not required          | Not required   | Not required   | Not required              |

**WASTE AND BIOMASS- DUMPING AND BURNING**

| Action point code | Action point   | Present Status   | Target                   | Target Date  | Deviation from Approved Action Plan Target | Annual Target     | Field Type | Attachment | Attachment Contents           | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|--|--|--------------------------|--|--|-------------------|------------|------------|-------------------------------|-----------------------|----------------|----------------|---------------------------|
| <b>BB1</b>        | <b>Biomass Burning</b>   |  |                          |  |  |                   |            |            |                               |                       |                |                |                           |
| BB1.1             | Regular check and control of burning of municipal solid wastes                               | Rs. 1000 Penalty imposed by Nagar Palika parishad. The illegally dumped solid waste 4500 ton at Hazratpur Tea Point in Khurja was lifted by the Nagar Palika Parishad.   | No burning of MSW        | 90 days (Nov-2019)   | No   | Regular activity  | Number     | Yes        | As detailed in present status | Not Required          | Not Required   | Not Required   | Not Required              |
| BB1.2             | Defaulters for open burning to be imposed fines  | Rs. 1000 Penalty imposed by Nagar Palika parishad. The illegally dumped solid waste 4500 ton at Hazratpur Tea Point in Khurja was lifted by the Nagar Palika Parishad.   | No open burning of waste | 90 days (Nov-2019)   | No   | Regular activity  | Number     | Yes        | As detailed in present status | Not Required          | Not Required   | Not Required   | Not Required              |
| BB1.4             | Prohibition/complete ban on garbage burning.   | Garbage burning is prohibited under the provision of SWM, 2016. Regular monitoring is done by NPP regarding prohibition/complete ban on garbage burning. Hoarding/banner installed at main roads for awareness.  | Regular activity         | 180 Days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | Regular activity  | Number     | No         | Nil                           | Not Required          | Not Required   | Not Required   | Not Required              |
| BB1.5             | Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc. | Open Burning of biomass, Garbage burning is prohibited under the provision of SWM, 2016. Regular monitoring is done by NPP regarding prohibition/complete ban on garbage burning. Hoarding/banner installed at main roads for awareness.   | Regular activity         | 90 days (Nov-2019)   | No   | On-going activity | Number     | no         | No                            | Not required          | Not Required   | Not Required   | Not Required              |
| BB1.7             | Regular collection and control of municipal solid wastes.                                    | Details of collection, transportation and disposal of solid waste is as follows:<br>1. Door to Door collection wards No.-25<br>2. No. of Hand Thela Vehicles-182<br>3. No. of Rickshaw Vehicles-98<br>4. No. of Tipper Vehicles-11<br>5. No. of Tractor-12<br>6. No. of Dumper Vehicles-02<br>7. No. of JCB Vehicles-03<br>8. No. of Mechanical sweeping machine-01<br>9. Area of dumping site-12600 sqm.<br>Garbage Dumping at Lands Talab, Mundakhera Road, Khurja, District Bulandshahar. (Longitude-28015'42.3"N & Latitude-77051'53.4"E)<br>Approx.- 50 Ton/day Solid waste is dumped at this site. | Regular activity         | 90 days (Nov-2019)   | No   | Completed         | Number     | Yes        | As detailed in present status | Not required          | Not Required   | Not Required   | Not Required              |

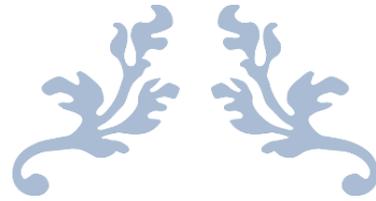
| Action point code | Action point  | Present Status   | Target           | Target Date        | Deviation from Approved Action Plan Target | Annual Target     | Field Type       | Attachment | Attachment Contents  | Total Funds Allocated | Funds released | Funds Utilized | Additional Funds Required |
|-------------------|---|--|------------------|--------------------|--|-------------------|------------------|------------|--|-----------------------|----------------|----------------|---------------------------|
| BB1.8             | Providing Organic Waste Compost machines , decentralization of processing of Waste, dry waste collection centres.         | Details of collection, transportation and disposal of solid waste is as follows:<br>1. Door to Door collection wards No.-25<br>2. No. of Hand Thela Vehicles-182<br>3. No. of Rickshaw Vehicles-98<br>4. No. of Tipper Vehicles-11<br>5. No. of Tractor-12<br>6. No. of DumperVehicles-02<br>7. No. of JCB Vehicles-03<br>8. No. of Mechanical sweeping machine-01<br>9. Area of dumping site-12600 sqm.<br>Garbage Dumping at Lands Talab, Mundakhera Road, Khurja, District Bulandshahar. (Longitude-28015'42.3"N & Latitude-77051'53.4"E)<br>Approx.- 50 Ton/day Solid waste is dumped at this site. Direction are issued for installation of organic waste converters. | Regular activity | 90 days (Nov-2019) | No   | Completed         | Number           | Yes        | As detailed in present status  | Not required          | Not Required   | Not Required   | Not Required              |
| BB1.9             | Awareness for controlling of burning of agricultural waste and crop residues.   | Action plan for awareness generation & IEC Activities on crop residue management has been prepared by agriculture Department for awareness on burning of crop residue. Rs 120000/- penalty imposed by Deputy Director Agriculture in district Bulandshahar and completely recovered the amount.  | Zero tolerance   | Regular activity   | Regular activity                           | Ongoing activity. | Regular Activity | Yes        | Action plan on crop residue management for IEC activities.<br><u>Annex- WB- 1.</u> | Not required          | Not required   | Not required   | Not required              |
| BB1.10            | No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.                   | regular enforcement carried out cleaning of vacant plots is being done regularly plantation is done on side of road  | Regular activity | 90 days (Nov-2019) | No   | On-going activity | Number           | No         | Nil  | Not required          | Not required   | Not required   | Not required              |
| BB 1.12           | Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land. | Details of collection, transportation and disposal of solid waste is as follows:<br>1. Door to Door collection wards No.-25<br>2. No. of Hand Thela Vehicles-182<br>3. No. of Rickshaw Vehicles-98<br>4. No. of Tipper Vehicles-11<br>5. No. of Tractor-12<br>6. No. of DumperVehicles-02<br>7. No. of JCB Vehicles-03<br>8. No. of Mechanical sweeping machine-01<br>9. Area of dumping site-12600 sqm.<br>Garbage Dumping at Lands Talab, Mundakhera Road, Khurja, District Bulandshahar. (Longitude-28015'42.3"N & Latitude-77051'53.4"E)<br>Approx.- 50 Ton/day Solid waste is dumped at this site. Direction are issued for installation of organic waste converters. | Regular activity | 90 days (Nov-2019) | No   | On-going activity | Number           | Yes        | As detailed in present status  | Not required          | Not required   | Not required   | Not required              |

| Action point code | Action point  | Present Status  | Target                          | Target Date  | Deviation from Approved Action Plan Target | Annual Target    | Field Type    | Attachment | Attachment Contents   | Total Funds Allocated  | Funds released                  | Funds Utilized     | Additional Funds Required |
|-------------------|---|---|---------------------------------|--|--|------------------|---------------|------------|---|--|---------------------------------|--------------------|---------------------------|
| BB2               | Ensure segregation of waste at source   | Details of collection, transportation and disposal of solid waste is as follows:<br>1. Door to Door collection wards No.-25<br>2. No. of Hand Thela Vehicles-182<br>3. No. of Rickshaw Vehicles-98<br>4. No. of Tipper Vehicles-11<br>5. No. of Tractor-12<br>6. No. of Dumper Vehicles-02<br>7. No. of JCB Vehicles-03   | Regular activity                | 90 days (Nov-2019)   | Yes  | Under process    | Number        | Yes        | As detailed in present status   | Not required   | Not required                    | Not required       | Not required              |
| BB6               | Check/stop on Stubble Burning   | Action plan for awareness generation & IEC Activities on crop residue management has been prepared by agriculture Department for awareness on burning of crop residue. Rs 120000/- penalty imposed by Deputy Director Agriculture in district Bulandshahar and completely recovered the amount.   | Zero tolerance                  | 180 Days (June-2020 including the grace period of COVID-19 pandemic situation) | No   | Ongoing activity | Number Yes/No | Yes        | Comprehensive Action Plan for Crop residue burning prepared by Agriculture Department. <b>Annex-WB-2.</b> | As per Action Plan   | As per Action Plan              | As per Action Plan | As per Action Plan        |
| BB11              | Fire crackers—regulate to control their usage   | Fire Crackers is regulated as per provisions and directions of Hon'ble NGT.   | Regular activity                | Regular activity   | No   | Regular activity | Text          | Yes        | As detailed in present status   | Not required   | Not required                    | Not required       | Not required              |
| <b>DF1</b>        | <b>Domestic Fuel</b>  |   |                                 |  |  |                  |               |            |   |  |                                 |                    |                           |
| DF1.1             | Increasing the LPG connections in low income strata.  | 10981 Ujjwala yojna connections have been already issued for the purpose. 100 % coverage of LPG domestic gas connection has been achieved as per target of population in Khurja city through Gas Distributors along with maximum coverage of ujjwala yojna connection achieved.   | 10981 Ujjwala yojna connections | Upto March 2021 for PNG  | No   | On-going         | Number        | Yes        | As detailed in present status.  | Total cost is according Rs. 18000 to 20000 costs for a single PNG domestic connection. | No Such fund Allocation Needed. | None               | None                      |
| DF1.2             | Ensuring promotion and use of cleaner fuel (i.e. LPG) instead of coal fired chulas or fire-woods in the hotels and open spaces  | 15 hotels and open eateries have been penalised with cost Rs. 27200/- for use of coal fired chulas or fire-woods. Regular Checking has been on-going by Joint Team of District Administration for ensuring use of cleaner fuel (i.e. LPG) instead of coal fired chulas or fire-woods in the hotels and open spaces in City Khurja at District Administration level. | Regular activity                | Regular activity   | No   | On-going         | Number        | Yes        | List attached <b>Annex-DF-1.</b>  | Not required   | No Such fund Allocation Needed. | None               | None                      |
| DF1.3             | Introduce schemes for providing subsidized LPG connections as well as providing means of finance to small tea vendors/hawkers using kerosene stoves in order to reduce emissions from burning of kerosene | 10981 Ujjwala yojna connections has been already issued for the purpose. 100 % coverage of ujjwala yojna connection achieved for eligible till the close of yojna .   | 10981 Ujjwala yojna connections | Regular activity   | No   | Completed        | Number        | Yes        | As detailed in present status   | Not required   | No Such fund Allocation Needed. | None               | None                      |
| DF1.6             | Ensure easy availability of affordable cleaner cooking fuels (LPG in urban areas & biogas in rural areas)   | 100 % coverage of LPG domestic gas connection has achieved as per target of population in Khurja city through Gas Distributors.   | Regular activity                | Regular activity   | No   | Completed        | Number        | Yes        | As detailed in present status   | Not required   | No Such fund Allocation Needed. | None               | None                      |

| Action point code | Action point  | Present Status  | Target                          | Target Date      | Deviation from Approved Action Plan Target | Annual Target | Field Type | Attachment | Attachment Contents           | Total Funds Allocated | Funds released                  | Funds Utilized | Additional Funds Required |
|-------------------|---|---|---------------------------------|------------------|--|---------------|------------|------------|-------------------------------|-----------------------|---------------------------------|----------------|---------------------------|
| DF1.7             | Introduction of improved chullahs (low emission chullahs)         | 10981 Ujjwala yojna connections has been already issued for the purpose.  | 10981 Ujjwala yojna connections | Regular activity | No   | Completed     | Number     | Yes        | As detailed in present status | Not required          | No Such fund Allocation Needed. | None           | None                      |
| DF1.8             | Implementation of Pradhan Mantri Ujjwala Yojana (PMUY)            | 10981 Ujjwala yojna connections has been already issued for the purpose.  | 10981 Ujjwala yojna connections | Regular activity | No   | Completed     | Number     | Yes        | As detailed in present status | Not required          | No Such fund Allocation Needed. | None           | None                      |
| DF1.9             | Shift to LPG from solid fuel & kerosene for domestic applications | 100 % coverage of LPG domestic gas connection has achieved as per target of population in Khurja city through Gas Distributers. | Regular activity                | Regular activity | No   | Completed     | Number     | Yes        | As detailed in present status | Not required          | No Such fund Allocation Needed. | None           | None                      |

**AIR QUALITY DATA**

| Action Code | Action Point                          | Field type  | Attachment | Jan-20 | Feb-20  | Mar-20 | Apr-20 | May-20 | Jun-20 | Jul-20 | Aug-20 | Sep-20 | Oct-20 | Nov-20 | Dec-20 | Jan-21 | Feb-21 | Attachment Contents |
|-------------|---------------------------------------|-------------|------------|--------|---------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|---------------------|
| AQ1.1       | Monthly averages for PM2.5 (In ug/m3) | Number (12) | -          | -      | -       | -      | -      | -      | -      | -      | -      | -      | -      | -      | -      | -      | -      | -                   |
| AQ1.2       | Monthly averages for PM10 (In ug/m3)  | Number (12) | -          | 282.4  | 282.185 | 159.5  | -      | 149.25 | 92.5   | 62.5   | 43.5   | 131    | 174    | 247    | 273    | 193    | 229    | -                   |
| AQ1.3       | Monthly averages for SO2 (In ug/m3)   | Number (12) | -          | 16     | 20.575  | 21.5   | -      | -      | 18     | 12     | 11     | 17.5   | 24.5   | 20.5   | 17     | 13     | 27.5   | -                   |
| AQ1.4       | Monthly averages for NO2 (In ug/m3)   | Number (12) | -          | 14.5   | 18.745  | 19.5   | -      | -      | 18.5   | 22.5   | 20     | 35.5   | 45     | 39     | 36     | 17.5   | 13.5   | -                   |
| AQ1.5       | Annual averages for PM2.5 (In ug/m3)  | Number (1)  | -          | -      |         |        |        |        |        |        |        |        |        |        |        |        | -      |                     |
| AQ1.6       | Annual averages for PM10 (In ug/m3)   | Number (1)  | -          | 172.44 |         |        |        |        |        |        |        |        |        |        |        |        | -      |                     |
| AQ1.7       | Annual averages for SO2 (In ug/m3)    | Number (1)  | -          | 17.86  |         |        |        |        |        |        |        |        |        |        |        |        | -      |                     |
| AQ1.8       | Annual averages for NO2 (In ug/m3)    | Number (1)  | -          | 26.92  |         |        |        |        |        |        |        |        |        |        |        |        | -      |                     |
| AQ1.9       | Monthly Meterological Data            |             |            | -      |         |        |        |        |        |        |        |        |        |        |        |        | -      |                     |



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# ANNEXURE

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## MICRO LEVEL PLANNING OF CITY ACTION PLAN- KHURJA

### DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

#### Air quality monitoring network

| Action point  | Time Target                                | Implementation agencies |
|---|--|-------------------------|
| Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations) | 15 days and thereafter as regular activity | UPPCB                   |

#### Micro level planning

| Project name                          | Details of work   | Target reduction | Total Cost (In Lacs)                      | Project timeline                 | Source of funding | Funds released        | Additional fund requirement | Officer responsible                          |                         |
|---------------------------------------|---|------------------|---|----------------------------------|-------------------|-----------------------|-----------------------------|--|-------------------------|
|                                       |   |                  |   |                                  |                   |                       |                             | Project implementation                       | Project review          |
| Installation of CAAQMS in Khurja city | <ul style="list-style-type: none"> <li>➤ 01 CAAQMS is required in Khurja City as per CPCB norms.</li> <li>➤ The request for relocation of 01 CAAQMS proposed Under CPSU-CSR fund by CPCB in Lucknow City has been proposed for Khurja vide dated 22.12.2020.</li> <li>➤ The CAAQMS is proposed under CPSU-CSR scheme by CPCB for which timeline shall be provided by CPCB.</li> </ul> | Low              | Funds provided by CPSUs under CSR scheme. | Timeline to be provided by CPCB. | CPSUs             | Not required to UPPCB | Not required to UPPCB       | Chief Environment Officer (Laboratory) UPPCB | Member Secretary, UPPCB |

#### Timelines for the project – Installation of CAAQMS in Khurja

| Activity          | Sub-activity   | Timeline |  |  |  |  |  | Remarks   |
|-------------------|--|----------|--|--|--|--|--|---|
|                   |  |          |  |  |  |  |  |   |
| Prebidding stage  | Preparation of tender document                                       |          |  |  |  |  |  | Timeline to be provided by CPCB.                                |
| Bidding stage     | Calling of bids & its approval                                       |          |  |  |  |  |  |   |
|                   | Release of work order  |          |  |  |  |  |  |   |
| Project execution | Procurement of CAAQMS  |          |  |  |  |  |  |   |
|                   | Selection of location  |          |  |  |  |  |  |   |
|                   | Installation of CAAQMS   |          |  |  |  |  |  |   |
|                   | Connecting CAAQMS to the online CPCB server for real time monitoring |          |  |  |  |  |  |   |
|                   | Calibration of CAAQMSs   |          |  |  |  |  |  | Regular Activity after installation and commissioning of CAAQMS |

**Mechanism for Monitoring, Review and reporting**

| Key performance indicators      | Performance assessment                                      |         | Reasons for delay in completion | Steps taken to minimize the delay |
|---------------------------------|---|---------|---------------------------------|-----------------------------------|
|                                 | Parameter   | Details |                                 |                                   |
| Timely completion of activities | Procurement   |         |                                 |                                   |
|                                 | Installation  |         |                                 |                                   |
| Operation of the CAAQMS         | Total parameters analysed                                   |         |                                 |                                   |
|                                 | No. of non-operation days                                   |         |                                 |                                   |
|                                 | Calibration of CAAQMSs                                      |         |                                 |                                   |
| Data availability and usage     | Setting public alerts when pollution is high                |         |                                 |                                   |
|                                 | Data availability on public domain through SAMEER App       |         |                                 |                                   |
|                                 | Trend analysis of level of pollutants over a period of time |         |                                 |                                   |

## MICRO LEVEL PLANNING OF CITY ACTION PLAN- KHURJA

### DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

#### Knowledge and database augmentation – Source apportionment studies (Monthly)

| Action point  | Time Target  | Implementation agencies |
|---|--|-------------------------|
| Source Apportionment, Emission Inventory & Carrying Capacity Assessment | approx. 3 years (after receiving of funds from CPCB/MoEF & CC) | UPPCB                   |

#### Micro level planning

| Project name   | Details of work  | Target reduction | Total Cost (In Lacs) | Project timeline                          | Source of funding | Funds released | Additional fund requirement | Officer responsible                          |                         |
|--|--|------------------|----------------------|---|-------------------|----------------|-----------------------------|--|-------------------------|
|  |  |                  |                      |   |                   |                |                             | Project implementation                       | Project review          |
| Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment study for Khurja | Work will be started after receiving the funds from CPCB/MoEF&CC.                              | -                | Rs 150 lacs          | approx. 03 Years after receiving of funds | CPCB/MoEF&CC      | Nil            | Rs. 150 lacs                | Chief Environment Officer (Laboratory) UPPCB | Member Secretary, UPPCB |
| Rapid study of Source Apportionment & Carrying Capacity for Khurja                                     | Rapid study of Source Apportionment & Carrying Capacity for Khurja is undergoing by IIT-Kanpur | -                | Rs. 6.19 lacs        | June 2021                                 | UPPCB             | Rs.6.19 lacs   | No                          |  |                         |

#### Timelines for the *Comprehensive SA/EI* study for Khurja (Expected timeline depending on the receiving of funds)

| Activity          | Sub-activity                                       | Timeline |                |                 |                 |             |                | Remarks |
|-------------------|--|----------|----------------|-----------------|-----------------|-------------|----------------|---------|
|                   |  | Sept 21  | Oct 21- Sep 22 | Sept 22- Dec 22 | Jan 23 – Jul 23 | Aug -Oct 23 | Nov 23- Dec 23 |         |
|                   |  | 25%      | 25%            | 25%             | 25%             |             |                |         |
| Proposal stage    | Release of work order                              |          |                |                 |                 |             |                |         |
| Project execution | Data collection for emission inventory             |          |                |                 |                 |             |                |         |
|                   | Preparation of emission inventory                  |          |                |                 |                 |             |                |         |
|                   | Procurement & establishment of monitoring stations |          |                |                 |                 |             |                |         |
|                   | Sampling & Analysis                                |          |                |                 |                 |             |                |         |
|                   | Dispersion & Receptor modelling                    |          |                |                 |                 |             |                |         |
|                   | Data interpretation & compilation , Draft Report   |          |                |                 |                 |             |                |         |

|  |   |  |  |  |  |  |  |  |
|--|---|--|--|--|--|--|--|--|
|  | Final report preparation & submission             |  |  |  |  |  |  |  |
|  | Presentation & discussion on the submitted report |  |  |  |  |  |  |  |

**Timelines for the Comprehensive CC study for Khurja (Expected timeline depending on the receiving of funds)**

| Activity          | Sub-activity   | Timeline |                |               |               |               | Remarks |
|-------------------|--|----------|----------------|---------------|---------------|---------------|---------|
|                   |  | Sept 21  | Oct 21- Jan-22 | Feb22- Apr 22 | May22- Jul 22 | Aug22 - Oct22 |         |
|                   |  |          | 25%            | 25%           | 25%           | 25%           |         |
| Proposal stage    | Release of work order  |          |                |               |               |               |         |
| Project execution | Data collection and compilation of monitored data for the 10 years |          |                |               |               |               |         |
|                   | Preparation of emission inventory                                  |          |                |               |               |               |         |
|                   | Application of dispersion model                                    |          |                |               |               |               |         |
|                   | Literaturereview and protocol for CC                               |          |                |               |               |               |         |
|                   | Data interpretation & compilation                                  |          |                |               |               |               |         |
|                   | Final report preparation & submission                              |          |                |               |               |               |         |
|                   | Presentation & discussion on the submitted report                  |          |                |               |               |               |         |

**Timelines for the Rapid study of Source Apportionment & Carrying Capacity (undergoing)**

| Activity          | Sub-activity   | Timeline |                 |               |          |              | Remarks |
|-------------------|--|----------|-----------------|---------------|----------|--------------|---------|
|                   |  | April 20 | June 20 -Dec 20 | Jan 21- Feb21 | March 21 | May- July 21 |         |
|                   |  |          | 25%             | 25%           | 25%      | 25%          |         |
| Proposal stage    | Release of work order  |          |                 |               |          |              |         |
| Project execution | Data collection and compilation of monitored data for the 10 years |          |                 |               |          |              |         |
|                   | Preparation of emission inventory                                  |          |                 |               |          |              |         |
|                   | Application of dispersion model                                    |          |                 |               |          |              |         |
|                   | Literaturereview and protocol for CC                               |          |                 |               |          |              |         |
|                   | Data interpretation & compilation                                  |          |                 |               |          |              |         |
|                   | Final report preparation & submission                              |          |                 |               |          |              |         |
|                   | Presentation & discussion on the submitted report                  |          |                 |               |          |              |         |

**Mechanism for Monitoring, Review and reporting (Monthly)**

| Key performance indicators                                     | Performance assessment  |         | Reason for delay in completion | Steps taken to minimize the delay |
|--|---|---------|--------------------------------|-----------------------------------|
|  | Parameter   | Details |                                |                                   |
| Timely completion of activities                                | Total operational activities  |         |                                |                                   |
|  | Activities completed within timeline  |         |                                |                                   |
|  | Total time slippage w.r.t. original timeline  |         |                                |                                   |
| Refinement of action plan based on recommendations of SA study | Addition & prioritization of action points as per the recommendations                               |         |                                |                                   |
|  | Identification of hotspots & high impact sources on air pollution of the city                       |         |                                |                                   |
|  | Micro planning & implementation for control of pollution due to high impact sources and of hotspots |         |                                |                                   |
| Monitoring   | Impact on hotspots& high impact pollution sources due to focussed actions                           |         |                                |                                   |



# Uttar Pradesh Pollution Control Board

## Training Calendar 2021-2022

### A. Training and Capacity building of UPPCB officials

| S. No. | Training Topics   | Mode of Training | Training Agency | Duration/Timeline for Development of Training modules | Duration | Tentative Schedule | Tentative Number of Participants | Remarks  |
|--------|---|------------------|-----------------|---|----------|--------------------|----------------------------------|--|
| 1      | Functioning of Air Pollution Control System (APCS) installed in Industries  | Online           | UPPCB           | Dec-21  | 3 Days   | Jan-March 2022     | 10/ NAC                          | Timeline is subjected to availability of funds under XV FC |
| 2      | Training for Preparation and Up-gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for up-gradation of City Clean Air Action Plans | Online           | UPPCB           | Jan-22  | 5 Days   | Jan-March 2022     | 5/NAC                            | Timeline is subjected to availability of funds under XV FC |

|   |  |        |       |        |        |                   |        |  |
|---|--|--------|-------|--------|--------|-------------------|--------|--|
| 3 | Training on Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions | Online | UPPCB | Sep-21 | 2 days | Jan-March 2022    | 10/NAC | Timeline is subjected to availability of funds under XV FC |
| 4 | Training on Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc. along with data interpretation  | Online | UPPCB | Sep-21 | 3 Days | Dec 2021-Feb 2022 | 10/NAC | Timeline is subjected to availability of funds under XV FC |
| 5 | Training on Virtual monitoring of pollution sources through online portal from Control Rooms   | Online | UPPCB | Jun-21 | 2 days | July- Dec 2021    | 10/NAC | Timeline is subjected to availability of funds under XV FC |
| 6 | Training on the Use of Laboratory Information Management System (LIMS)   | Online | UPPCB | Jun-21 | 3 Days | July- Dec 2021    | 10/NAC | Timeline is subjected to availability of funds             |

|    |   |         |  |        |        |                  |   |  |
|----|---|---------|--|--------|--------|------------------|---|--|
|    |   |         |  |        |        |                  |   | under XV FC  |
| 7  | Training on Noise Monitoring, preparation of Noise Maps and data interpretation                         | Online  | UPPCB  | Jun-21 | 2 Days | July- Dec 2021   | 2/NAC                                   | Timeline is subjected to availability of funds under XV FC |
| 8  | GIS Training for Air Pollution Source Identification and their Monitoring                               | Offline | Residential Training Conducted by Remote Sensing Application Centre, Lucknow   | -      | 1 week | 11 May- 18 May   | 2 UPPCB HQ & 1 from each NAC<br>Total 9 |  |
| 9  | Advance Instrumental Analytical Techniques and Preventive Maintenance                                   | Offline | National Institute of Occupational Health, Nirmal Bhavan, Poojanahalli Road, Off NH-7, Devanahalli Taluk, Kannamangala Post, Bangalore-562 110 | -      | 1 week | 7 June- 14 June  | 2 UPPCB HQ & 1 from each NAC<br>Total 9 |  |
| 10 | Advance Instrumental Analytical Techniques (AAS, ICP-OES, XRF, GC-MS, ATDGC, HPLC, IC, EC/OC, TOC etc.) | Offline | Analytical Instrumentation Division, National Environmental Engineering Research Institute, Nehru Marg, Nagpur-440 020                         | -      | 1 week | 15 June- 21 June | 2 from UPPCB HQ                         |  |

|    |   |         |   |   |         |                    |   |  |
|----|---|---------|---|---|---------|--------------------|---|--|
| 11 | Training on Preparation of Standard Operating Procedures for Analytical Techniques  | Offline | IITR, Lucknow                           | – | 1 week  | 12 July- 18 July   | 2 UPPCB HQ & 1 from each NAC<br>Total 9 | Timeline is subjected to availability of funds under XV FC |
| 12 | Training on Measurement Uncertainty   | Offline | 4-days Training conducted by BIS/ CIPET | – | 4- days | 16 Aug-19 Aug      | 2 UPPCB HQ & 1 from each NAC<br>Total 9 | Will be subjected to COVID-19 Pandemic Conditions          |
| 13 | Laboratory Quality Management & Internal Audit as per ISO: IEC 17025:2017   | Offline | 4-days Training conducted by BIS/ CIPET | – | 4- days | 13 Sept-16 Sept    | 2 UPPCB HQ & 1 from each NAC<br>Total 9 | Will be subjected to COVID-19 Pandemic Conditions          |
| 14 | Real Time Monitoring of Continuous Ambient Air Quality Monitoring (CAAQM), Merits, Demerits, Standard Operation & Maintenance Procedures, Data Validation, Interpretation & Presentation. Calibration & | Offline | Private Vendor                          | – | 3 days  | 20 April- 22 April | 2 from UPPCB HQ                         |  |

|    |  |         |   |   |        |                      |   |   |
|----|--|---------|---|---|--------|----------------------|---|---|
|    | Quality Assurance, Uncertainty Aspects and Related Formats/ Check Lists  |         |   |   |        |                      |   |   |
| 15 | Air Pollution Control Devices & OCEMS for various sectors  | Offline | Environment Management Division, Engineering Staff College of India, GachiBowli, Hyderabad – 500 032    | – | 1 week | 4 october-10 October | 2 UPPCB HQ & 1 from each NAC<br>Total 9 | Will be subjected to COVID-19 Pandemic Conditions |
| 16 | Environmental Data Interpretation, Compilation, Analysis, Presentation and Reporting – Hands-on- Training and Case Study | Offline | Indian Statistical Institute, 7, S.J.S. Sansanwal Marg, New Delhi -110 016                              | – | 1 week | 18 Dec-24 Dec        | 2 UPPCB HQ & 1 from each NAC<br>Total 9 | Will be subjected to COVID-19 Pandemic Conditions |
| 17 | Environmental Legislations, Interpretation, Enforcement, Legal and Statutory   | Offline | National Law School of India University, Post Bag No. 7201, Nagarbhavi, Bangalore – 560 072 (Karnataka) | – | 1 week | 3 Jan,22 - 9 Jan,22  | 2 from UPPCB HQ                         | Will be subjected to COVID-19 Pandemic Conditions |

|   | Requirements – Case Studies  |                  |                 |   |          |                      |                                  |  |
|---|--|------------------|-----------------|---|----------|----------------------|----------------------------------|--|
| <b>B. Training and Capacity building of Urban Local Bodies and Other Stakeholders</b> |  |                  |                 |   |          |                      |                                  |  |
| S.No.   | Training Topics  | Mode of Training | Training Agency | Duration/Timeline for Development of Training modules | Duration | Tentative Schedule   | Tentative Number of Participants |  |
| 1   | For Air Pollution Control System (APCS) Operators & Supervisors in Industries for effective functioning of APCS                  | online           | UPPCB           | Dec-21  | 1 Week   | Jan-March 2022       | 50/ NAC                          | Timeline is subjected to availability of funds under XV FC |
| 2   | For Boilers Operators with the objective of ensuring Efficient & Pollution free operation of Boilers installed in the industries | online           | UPPCB           | Dec-21  | 1 Week   | Jan-March 2022       | 50/ NAC                          | Timeline is subjected to availability of funds under XV FC |
| 3   | For employees of ULBs regarding Control of Air Pollution   | online           | UPPCB           | Sep-21  | 5 Days   | Oct 2021- March 2022 | All concerned employees of ULBs  | Timeline is subjected to availability of funds under XV FC |

| 4  | For Site Incharge and Supervisors of Construction & Infrastructure Development Projects for control of Dust Pollution and use of Dust App  | online           | UPPCB           | Sep-21  | 3 Days   | Oct 2021- March 2022 | All operative construction projects | Timeline is subjected to availability of funds under XV FC |
|--|--|------------------|-----------------|---|----------|----------------------|-------------------------------------|--|
| 5  | For Making the RWAs & Citizens to adopt environmentally friendly practices and motivate them to lead reduced pollution load lifestyles and recognising them as Paryavaran Prahari along with development of a Mobile App | online           | UPPCB           | Sep-21  | 1 week   | Oct 2021- March 2022 | For Mass Awareness                  | Timeline is subjected to availability of funds under XV FC |
| <b>C. Training and Capacity building of Local Technical Institutes with the help of IoR identified under NKN</b> |  |                  |                 |   |          |                      |                                     |  |
| S.No.  | Training Topics  | Mode of Training | Training Agency | Duration/Timeline for Development of Training modules | Duration | Tentative Schedule   | Tentative Number of Participants    |  |

|   |  |        |       |        |        |                |                      |  |
|---|--|--------|-------|--------|--------|----------------|----------------------|--|
| 1 | Preparation and Up gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for upgradation of City Clean Air Action Plans                | online | UPPCB | Dec-21 | 5 Days | Jan-March 2022 | 05/ Local Institutes | Timeline is subjected to availability of funds under XV FC |
| 2 | Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions | online | UPPCB | Dec-21 | 3 days | Jan-March 2022 | 05/ Local Institutes | Timeline is subjected to availability of funds under XV FC |
| 3 | Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc.   | online | UPPCB | Dec-21 | 4 Days | Jan-March 2022 | 50/ Local Institutes | Timeline is subjected to availability of funds under XV FC |

## Action Taken Report of Khurja City upto Feb-2021

### a) Enforcement

| S. No.       | Air pollution sources  | No. of teams deputed for inspection | No. of total inspections | No. of defaulters | Action taken |  |               |                         |                   |                      |
|--------------|--|-------------------------------------|--------------------------|-------------------|--------------|--|---------------|-------------------------|-------------------|----------------------|
|              |  |                                     |                          |                   | Notices      | Cases referred for fine under NGT Act. | Fine imposed  | Fine collected (in Rs.) | Show cause notice | No. of Closures done |
| 1.           | Industrial activity  | 2                                   | 83                       | 1                 | 1            | 0                                      | 0             | 0                       | 0                 | 0                    |
| 2.           | Open burning<br>• Municipal<br>• Biomass                               | 1                                   | 11                       | 4                 | 0            | 0                                      | 1000          | 1000                    | 0                 | 0                    |
| 3.           | Dust from Building Construction projects/ Highways/ Building materials | 1                                   | 28                       | 25                | 3            | 0                                      | 0             | 0                       | 0                 | 14                   |
| 4.           | Dust from Construction & Demolition Activities                         | 1                                   | 0                        | 0                 | 0            | 0                                      | 0             | 0                       | 0                 | 0                    |
| 5.           | Air Pollution from Brick Kilns   | 1                                   | 40                       | 0                 | 0            | 0                                      | 0             | 0                       | 0                 | 0                    |
| 6.           | Visible Polluting Vehicle  | 1                                   | 22                       | 31                | 0            | 0                                      | 440000        | 158000                  | 0                 | 0                    |
| 7.           | Old Polluting Vehicle  | 1                                   | 0                        | 0                 | 0            | 0                                      | 0             | 0                       | 0                 | 0                    |
| <b>Total</b> |  | <b>8</b>                            | <b>184</b>               | <b>61</b>         | <b>4</b>     | <b>0</b>                               | <b>441000</b> | <b>159000</b>           | <b>0</b>          | <b>14</b>            |

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C.

From,

**Sudhir Garg,**  
Principal Secretary,  
Government of Uttar Pradesh.

To,

**Member Secretary,**  
National Disaster Management Authority,  
NDMA Bhawan, A-1, Safdarjung Enclave,  
New Delhi - 110029.

**Environment, Forest &  
Climate Change Section-7,**

**Lucknow : Dated: 22-December, 2020**

**Sub:-** Compliance of order of Hon'ble National Green Tribunal dated 20.11.2019 passed in O.A. No. 681/2018 in the matter of News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15" reg.

Dear Sir,

Please refer to the captioned order of Hon'ble NGT dated 20.11.2019 vide which it was directed that the emergency arising out of severe air pollution levels may be treated as a disaster and an Emergency Response System may be developed accordingly. The relevant operative portion of the order dated 20.11.2019 is reproduced below-

**".....27. With regard to finalization of Emergency Response System (ERS), we are of view that the State Disaster Management Authorities in coordination with the SPCBs/PCCs and State Units of Meteorological Departments may include emergency as a part of disaster management and develop ERS accordingly which may be placed in public domain."**

In order to ensure compliance of this order, Uttar Pradesh Pollution Control Board had issued a direction under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 dated 18.02.2020 to Uttar Pradesh Disaster Management Authority (UPSDMA) for development of Emergency Response System. The matter was also reviewed by Chief Secretary, Government of Uttar Pradesh on 02.12.2020 in which UPSMA submitted that the guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS have not been issued by the apex body namely National Disaster Management Authority (NDMA). It was decided in the said meeting dated 02.12.2020 that a request letter for issuance of the required guidelines may be sent to NDMA, Central Pollution Control Board and Ministry of Environment Forest & Climate Change, Government of India.

Therefore, it is requested that the Guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS accordingly may kindly be issued at the earliest so that the necessary steps may be taken up by the State for compliance of orders of Hon'ble NGT.

Yours Sincerely,

(Sudhir Garg)  
Principal Secretary.

CEO (Lab)  
FPI/1000  
22-12-2020  
(आशीष तिवारी)  
गदरस्य सचिव

SA(S)  
25/12/20  
CEO

**Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C., Dated.**

**Copy:** For taking up necessary action for issuance of guidelines to-

1. Secretary, Environment, Forest & Climate Change, Government of India, Indira Paryavaran Bhawan, Jorgabh Road, New Delhi – 110003.
2. Chairman, Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi – 10032.
3. Member Secretary, UP State Disaster Management Authority, Picup Bhawan, B-2 Ground floor, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010.
4. Member Secretary, UP Pollution Control Board, Lucknow.

  
( Sudhir Garg )  
Principal Secretary.



# Uttar Pradesh Pollution Control Board

## Public Awareness & Engagement Calendar FY - 2021-22

| S. No. | Date                         | Theme/Issue  | Organizing Department/Agency                         | Target Group                       | Source of Funding              |
|--------|------------------------------|--|--|------------------------------------|--------------------------------|
| 1      | April-June 2021              | Clean Environment Hackathon, 2021 (Online Hackathon for moonshot awareness campaign tool to help people to assess environmental impact of their lifestyle, thereby coaxing them to reduce their environmental footprints.) | UPPCB  | Students & Professionals           | UPPCB/CSR Funds                |
| 2      | April 2021- March 2022       | Paryavaran Prahari Programme for orientation of people on various environmental issues by involving them in IEC activities   | UPPCB  | All Citizens                       | UPPCB Funds                    |
| 3      | 22 <sup>nd</sup> April, 2021 | World Earth Day – Restore Our Earth  | Madhyamik Shiksha/Basic Education & Industries       | Class 1 – 12/ Industries           | Departmental Funds & CSR Funds |
| 4      | 5 <sup>th</sup> June         | World Environment Day – Ecosystem Restoration  | Environment, Forest & Climate Change Department U.P. | Schools/Colleges/ RWAs /Industries | Government Funds & CSR funds   |

| <b>S. No.</b> | <b>Date</b>   | <b>Theme/Issue</b>                                       | <b>Organizing Department/Agency</b>                  | <b>Target Group</b>                                     | <b>Source of Funding</b>     |
|---------------|---|--|--|---|------------------------------|
| 5             | 1 <sup>st</sup> July – 7 <sup>th</sup> July, 2021                   | Van Mahotsav (Plantation Drives)                         | All Departments/Agencies/Industries and Individuals  | Schools/Colleges/RWAs/Industries/Government Departments | Government Funds & CSR funds |
| 6             | 16 <sup>th</sup> September, 2021                                    | World Ozone Day - Ozone: All there is between you and UV | Environment, Forest & Climate Change Department U.P. | Schools/Colleges/RWAs/Industries                        |                              |
| 7             | 20 <sup>th</sup> September – 23 <sup>rd</sup> September, 2021       | PUC Awareness Drive                                      | Transport Department UP                              | All Stakeholders  | Departmental Funding         |
| 8             | 24 <sup>th</sup> September, 2021 – 30 <sup>th</sup> September, 2021 | Graded Response Action Plan Awareness Workshop           | UPPCB & District Environment Committee               | All Stakeholders  | UPPCB Funds                  |
| 9             | 1 <sup>st</sup> October, 2021                                       | C&D Waste Management Awareness Workshop                  | Urban Development Department                         | CREDAI/Builders/Contractors                             | Departmental Funding         |
| 10            | 2 <sup>nd</sup> October, 2021                                       | Solid Waste Management – Engaging Ragpickers and Society | Urban Development Department                         | RWAs/Rag pickers/Waste Warriors                         | Departmental Funding         |
| 11            | October, 2021 – Every Saturday                                      | Plogging: Plog-a-thon                                    | UPPCB  | RWAs/Industries/Institutes/Schools                      |                              |

| S. No. | Date   | Theme/Issue   | Organizing Department/Agency  | Target Group              | Source of Funding                |
|--------|--|---|---|---------------------------|----------------------------------|
| 12     | 25 <sup>th</sup> October, -<br>29 <sup>th</sup> October,<br>2021 | Fire Crackers Awareness Campaign                                  | Higher/Madhyamik/Basic<br>Education Department &<br>District Environment<br>Committee | Schools/Colleges/<br>RWAs | Departmental<br>Funding          |
| 13     | 11 <sup>th</sup> January –<br>17 <sup>th</sup> January,<br>2022  | Road Safety Awareness – Traffic Management<br>& Air Pollution     | Transport Department &<br>Traffic Police  | All Stakeholders          | Departmental<br>Funding          |
| 12     | 24 <sup>th</sup> January,<br>2022                                | Circular Electronics Day – Electronic Waste<br>Awareness Workshop | UPPCB   | All Stakeholders          | UPPCB &<br>CSR Funds             |
| 13     | 2 <sup>nd</sup> February,<br>2021                                | World Wetland's Day Awareness Programme                           | Environment, Forest &<br>Climate Change Department<br>U.P.                            | All Stakeholders          | Departmental<br>& CSR<br>funding |

*Note: Complete Programme details to be made available on [www.uppcb.com](http://www.uppcb.com) a month in advance*

**कार्यालय नगर पालिका परिषद, खुर्जा (बुलन्दशहर)।**  
**पालिका सीमान्तर्गत स्थित नालों की सूची।**

| क्र० सं० | निकाय का नाम     | नाले का विवरण  | लम्बाई/चौड़ाई / गहराई  | टिप्पणी            |
|----------|------------------|--|------------------------|--------------------|
| 01.      | न०पा०परि० खुर्जा | अम्बेडकर पार्क से धोबीघाट होते हुए बड़े नाले तक (दोनों साईड)                         | 400 मी०<br>2' x 4'     | कर्मचारियों द्वारा |
| 02       | न०पा०परि० खुर्जा | श्री श्यामलाल की चक्की से रोड़वेज गेट तक   | 500 मी०<br>2.5' x 2.5' | कर्मचारियों द्वारा |
| 03       | न०पा०परि० खुर्जा | सुभाष रोड़ दोनों साईड  | 800 मी०<br>2' x 4'     | कर्मचारियों द्वारा |
| 04       | न०पा०परि० खुर्जा | ककराला से रजवाहे तक  | 800 मी०<br>3' x 5'     | कर्मचारियों द्वारा |
| 05       | न०पा०परि० खुर्जा | सवारान पुलिस चौकी से रजवाहे तक   | 500 मी०<br>5' x 6'     | कर्मचारियों द्वारा |
| 06       | न०पा०परि० खुर्जा | पदम सिंह गेट से रजवाहे तक  | 300 मी०<br>5' x 6'     | कर्मचारियों द्वारा |
| 07       | न०पा०परि० खुर्जा | गाँधी आश्रम से जटिया चिकित्सालय तक   | 400 मी०<br>2' x 5'     | कर्मचारियों द्वारा |
| 08       | न०पा०परि० खुर्जा | एन०आर० स्कूल से किला मेवई गाँव तक  | 500 मी०<br>2' x 2'     | कर्मचारियों द्वारा |
| 09       | न०पा०परि० खुर्जा | फत्तो बाबली गेट से कबाड़ी बाजार चौराहे तक  | 200 मी०<br>3' x 4'     | कर्मचारियों द्वारा |
| 10       | न०पा०परि० खुर्जा | पंजाबियान मोड़ से बुर्ज पुलिस चौकी के पास पुलिया तक                                  | 200 मी०<br>5' x 6'     | कर्मचारियों द्वारा |
| 11       | न०पा०परि० खुर्जा | फूटा दरवाजा से मुंडाखेड़ा चौराहे तक (दोनों ओर)                                       | 400 मी०<br>2' x 4'     | कर्मचारियों द्वारा |
| 12       | न०पा०परि० खुर्जा | बिजली घर नं० 2 से जी०टी० रोड़ तक (दोनों ओर)  | 300 मी०<br>2' x 4'     | कर्मचारियों द्वारा |
| 13       | न०पा०परि० खुर्जा | तरीनान चौक से कौशर एम्पोरियम तक  | 300 मी०<br>4' x 4'     | कर्मचारियों द्वारा |
| 14       | न०पा०परि० खुर्जा | नेहरू पुर चुंगी से पुलिस चौकी बुर्ज उस्मान खां तक                                    | 1300 मी०<br>2' x 4'    | कर्मचारियों द्वारा |
| 15       | न०पा०परि० खुर्जा | नेहरूपुर चुंगी से खुशी मैरिज होम होते हुए लोहे की टंकी तक                            | 1400 मी०<br>2' x 4'    | कर्मचारियों द्वारा |
| 16       | न०पा०परि० खुर्जा | जी०टी० रोड़ से पहासू जाने वाले मार्ग पर खाद की दुकान तक (दोनों ओर)                   | 500 मी०<br>2' x 3'     | कर्मचारियों द्वारा |
| 17       | न०पा०परि० खुर्जा | सोभाराम भट्टे वालों की गली से गाँधी रोड़ पर करीम पहलवान की दुकान तक नाला सफाई कार्य। | 250 मी०<br>2' x 4'     | कर्मचारियों द्वारा |
| 18       | न०पा०परि० खुर्जा | सराय मुर्तजा खां (बड़ा मौहल्ला) से खुर्जा गेट तक (दोनों ओर)                          | 600 मी०<br>2' x 3'     | कर्मचारियों द्वारा |
| 19       | न०पा०परि० खुर्जा | पदम सिंह गेट से जायका होटल तक ह्यूम पाईप की सफाई                                     | 200 मी०                | कर्मचारियों द्वारा |

|    |                  |   |                     |                    |
|----|------------------|---|---------------------|--------------------|
| 20 | न0पा0परि0 खुर्जा | अलीगढ चुंगी से आदर्श शिशु मन्दिर तक                                       | 200 मी0<br>2' x 3'  | कर्मचारियों द्वारा |
| 21 | न0पा0परि0 खुर्जा | नेहरूपुर चुंगी से लांडस तालाब तक  | 700 मी0<br>2' x 3'  | कर्मचारियों द्वारा |
| 22 | न0पा0परि0 खुर्जा | राष्ट्रीय राजमार्ग-91 पर मुंडाखेडा चौराहे से रिफाहेआम की पुलिया तक        | 1200 मी0<br>2' x 3' | कर्मचारियों द्वारा |
| 23 | न0पा0परि0 खुर्जा | मुंडा खेडा चौराहे से लांडस तालाब तक                                       | 800 मी0<br>2' x 3'  | कर्मचारियों द्वारा |
| 24 | न0पा0परि0 खुर्जा | एल0आई0सी0 कार्यालय के पीछे से जी0टी0 रोड पुलिया तक                        | 150 मी0<br>5' x 6'  | कर्मचारियों द्वारा |
| 25 | न0पा0परि0 खुर्जा | सांसद जी कमलेश बाल्मिकि के आवास से टंकी नं0 2 तक                          | 600 मी0<br>6' x 6'  | कर्मचारियों द्वारा |
| 26 | न0पा0परि0 खुर्जा | ईदगाह रोड से सुभाष रोड बुर्ज पुलिस चौकी की पुलिया तक                      | 1300 मी0<br>6' x 6' | कर्मचारियों द्वारा |
| 27 | न0पा0परि0 खुर्जा | बुर्ज पुलिस चौकी से सी0जी0सी0आर0आई0 तक                                    | 1300 मी0<br>6' x 6' | जे0सी0बी0 द्वारा   |
| 28 | न0पा0परि0 खुर्जा | जी0टी रोड पर रफाहेआम कॉलेज से रोडवेज तक दोनो साईड                         | 1200 मी0<br>6' x 6' | जे0सी0बी0 द्वारा   |
| 29 | न0पा0परि0 खुर्जा | मुंडा खेडा चौराहे से सी0जी0सी0आर0आई0 तक                                   | 600 मी0<br>6' x 6'  | जे0सी0बी0 द्वारा   |
| 30 | न0पा0परि0 खुर्जा | नावलटी रोड पर कबाडी बजार चौराहे से राजवाहे तक                             | 500 मी0<br>6' x 6'  | जे0सी0बी0 द्वारा   |
| 31 | न0पा0परि0 खुर्जा | अलीगढ चुंगी से लोक निर्माण विभाग कार्यालय के सामने होते हुए बड़े नाले तक। | 1500 मी0<br>6' x 8' | जे0सी0बी0 द्वारा   |

अधिशाली अधिकारी  
नगरपालिका परिषद  
खुर्जा।

# 14 वॉ वित्त आयोग 2019-20 की प्रथम किस्त से प्राप्त धनराशि से कराये जाने वाले निर्माण कार्यों की सूची। 23.03.2021

Annex-RD-2

| क्र०सं० | कार्य का नाम   | अनुमानित लागत     | शुद्ध भुगतान        | अभियुक्ति    |
|---------|--|-------------------|---------------------|--------------|
| 01      | वार्ड नं० 10 शंकर होटल के बराबर से तौमर रोड लाइन्स से शानू सिरेमिक तक डाबरीकरण कार्य।  | 2540450.00        | 2743318.00          | कार्य पूर्ण। |
| 02      | वार्ड नं० 6, पुरानी तहसील रोड पर सुनील पान वाले की दुकान से डी०सी०एम० रोड तक नाले के ऊपर आर०सी०सी० स्लैब से ढकने का कार्य।                                     | 327258.00         | 233445.00           | कार्य पूर्ण। |
| 03      | वार्ड नं० 8, मौ० पंजाबियान में बुर्ज चौराहे से मदीना मस्जिद तक सड़क के दोनों ओर फुटपाथ कर रबर मोल्ड इंटरलाकिंग टाईल्स द्वारा सड़क का निर्माण कार्य।            | 272582.00         | भुगतान नहीं हुआ है। | कार्य पूर्ण। |
| 04      | वार्ड नं० 10, जी०टी० रोड मुख्य मार्ग पर हाजी रफीक के मकान से हाजी शफीक के मकान तक गली का रबर मोल्ड इंटरलाकिंग टाईल्स द्वारा निर्माण कार्य।                     | 1179908.00        | 1030897.00          | कार्य पूर्ण। |
| 05      | मौ० सराय नसरुल्ला में क्लवर्ट पदम की पुलिया का निर्माण कार्य।  | 552964.00         | 424972.00           | कार्य पूर्ण। |
| 06      | वार्ड सं० 18 में शकील के मकान से फजलू के मकान तक व आकिल के मकान तक, शकील के मकान से फिरोज के मकान तक रबर मोल्ड इंटरलाकिंग टाईल्स द्वारा सड़क का निर्माण कार्य। | 922100.00         | 825616.00           | कार्य पूर्ण। |
| 07      | जंक्शन रोड मुख्य मार्ग पर किला रोड तिराहे से बालाजी ट्रेवल्स तक सड़क के एक ओर फुटपाथ पर रबर मोल्ड इंटरलाकिंग टाईल्स द्वारा निर्माण कार्य।                      | 638759.00         | 853724.00           | कार्य पूर्ण। |
| 08      | किला रोड शमशान पर पहुंच मार्ग का रबर मोल्ड इंटरलाकिंग टाईल्स द्वारा सड़क का निर्माण कार्य।   | 344713.00         | 427825.00           | कार्य पूर्ण। |
|         | <b>योग</b>   | <b>6778734.00</b> | <b>6539797.00</b>   |              |

  
 निर्माण लिपिक  
 नगरपालिका परिषद  
 खुर्जा।

  
 अवर अभियन्ता (सिविल)  
 नगरपालिका परिषद  
 खुर्जा।

## प्रारूप-2

| क्र. सं. | प्रभाग का नाम                    | जनपद का विभागवार लक्ष्य                | लक्ष्य     | जिलाधिकारी द्वारा आवंटित लक्ष्य | प्रगति  |
|----------|----------------------------------|--|------------|---------------------------------|---------|
|          |                                  | विभाग का नाम (वन विभाग एवं अन्य विभाग) | पौध संख्या | पौध संख्या                      |         |
| 1        | 2                                | 3                                      | 4          |                                 | 5       |
|          | सामाजिक वानिकी प्रभाग, बुलन्दशहर | वन विभाग                               | 1003910    | 1003910                         | 1005910 |
|          |                                  | पर्यावरण विभाग                         | 70700      | 70700                           | 17624   |
| 1        |                                  | ग्राम्य विकास विभाग                    | 1373800    | 1373800                         | 1373800 |
| 2        |                                  | आवास विकास विभाग                       | 5700       | 24000                           | 24000   |
| 3        |                                  | औद्योगिक विकास विभाग                   | 2900       | 2300                            | 2900    |
| 4        |                                  | नगर विकास विभाग                        | 19400      | 19400                           | 19400   |
| 5        |                                  | लोक निमोण विभाग                        | 9300       | 9300                            | 9300    |
| 6        |                                  | सिंचाई विभाग- जल शक्ति विभाग           | 9300       | 9300                            | 9300    |
| 7        |                                  | रेशम विभाग                             | 0          | 0                               | 0       |
| 8        |                                  | कृषि विभाग                             | 263580     | 263580                          | 263580  |
| 9        |                                  | पशुपालन विभाग                          | 4600       | 4600                            | 4600    |
| 10       |                                  | सहकारिता विभाग                         | 6300       | 6300                            | 6300    |
| 11       |                                  | उद्योग विभाग                           | 8000       | 8000                            | 8000    |
| 12       |                                  | विद्युत विभाग                          | 4500       | 4500                            | 4500    |
| 13       |                                  | माध्यमिक शिक्षा                        | 3120       | 27120                           | 27120   |
| 14       |                                  | बौसेक शिक्षा                           | 3120       | 50000                           | 50000   |
| 15       |                                  | प्राथमिक शिक्षा                        | 5000       | 5000                            | 5000    |
| 16       |                                  | उच्च शिक्षा                            | 19100      | 19100                           | 19100   |
| 17       |                                  | श्रम विभाग                             | 2300       | 2300                            | 2300    |
| 18       |                                  | स्वास्थ्य विभाग                        | 7900       | 7900                            | 7900    |
| 19       |                                  | परिवहन विभाग                           | 2300       | 2300                            | 2300    |
| 20       |                                  | रेलवे विभाग                            | 15200      | 15200                           | 5000    |
| 21       |                                  | रक्षा विभाग (एन०ए०पी०एस०)              | 5700       | -                               | 3400    |
| 22       |                                  | उद्यान विभाग                           | 94500      | 94500                           | 94500   |
| 23       |                                  | पुलिस विभाग                            | 5700       | 5700                            | 5700    |
| 24       |                                  | राजस्व विभाग                           | 155400     | 155400                          | 155403  |
| 25       |                                  | पंचायतीराज विभाग                       | 155400     | 155400                          | 155400  |
| 26       | अन्य विभाग                       | 0                                      | 0          |                                 |         |
| 27       | गन्ना विभाग                      | -                                      | 20000      | 20000                           |         |
| 28       | एन०एच० आई०                       | -                                      | 10000      | 10400                           |         |
|          |                                  | योग                                    | 3256730    | 3369610                         | 3312737 |

प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
बुलन्दशहर

## Annex-RD-4



## 2.1 विकास अनुज्ञा हेतु अनिवार्यताएं

- 2.1.1 अनुज्ञा हेतु आवेदन
- (I) विकास अनुज्ञा के लिये निर्धारित प्रपत्र (परिशिष्ट-1) पर आवेदन पत्र की दो प्रतियाँ, मानचित्रों के चार सेट/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फार्मेट में) सी.डी. में नियत शुल्क अदा करने की रसीद सहित जमा किए जाएंगे।
  - (II) जमा किये जाने वाले मानचित्रों में, 'की प्लान', 'महायोजना में स्थिति का मानचित्र', 'साइट प्लान', 'तलपट मानचित्र' और 'सर्विसेज प्लान' भी शामिल होंगे।
  - (III) मानचित्र पर अनुज्ञा प्रदत्त हो जाने पर एक सेट प्राधिकरण में अभिलेख हेतु रखा जाएगा।
  - (IV) समस्त मानचित्र अनुज्ञापित व्यक्ति द्वारा तैयार किए जाएंगे और उनके द्वारा नाम, पता, योग्यता और प्राधिकरण की अनुज्ञप्ति संख्या दर्शाते हुए हस्ताक्षर किए जाएंगे। इसके अतिरिक्त भू/भवन स्वामी के हस्ताक्षर भी होंगे।
- 2.1.2 सूचनाएं एवं दस्तावेज
- 2.1.2.1 प्राधिकरण योजना में आवेदन पत्र, यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) कब्जा पत्र तथा लीज/लाइसेन्स डीड के साथ जारी साइट प्लान की प्रतिलिपि।
  - (II) भू-खण्ड के स्वामित्व समर्थक दस्तावेज की प्रति।
- 2.1.2.2 अन्य क्षेत्रों/योजनाओं में आवेदन पत्र यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) आवेदक के स्वामित्व समर्थक दस्तावेज की प्रति या रजिस्ट्रीकृत विलेख।
  - (II) साइट प्लान (जिसमें भू-खण्ड संख्या और क्षेत्रफल/भवन की संख्या, गाँव, मोहल्ला का नाम, आदि का उल्लेख होगा)।
  - (III) नजूल अथवा इम्प्रूवमेन्ट ट्रस्ट की भूमि होने की दशा में सम्बन्धित विभाग से फ्री-होल्ड डीड अथवा अनापत्ति प्रमाण-पत्र।
- 2.1.2.3 'की-प्लान' भूखण्डों के उप-विभाजन अथवा कालोनी के विकास या पुर्नविकास की अनुज्ञा हेतु आवेदन-पत्र के साथ 'की-प्लान' जिसमें उत्तर दिशा-सूचक और पैमाना (जो 1:10,000 से कम न हो) तथा उप-विभाजन हेतु प्रस्तावित भूमि की स्थिति को दर्शाया गया हो।
- 2.1.2.4 साइट प्लान
- (I) आवेदक के स्वामित्व की भूमि के सजरा संख्या या अन्य स्थानीय प्राविधानों सहित सीमावर्ती भूमि के विवरण दिए जाएंगे।
  - (II) सीमावर्ती भूमि आवेदक के स्वामित्व में होने पर तथा पूर्व में उप-विभाजन स्वीकृत होने पर उसमें उपलब्ध सुविधाओं और प्रस्तावित स्थल हेतु विद्यमान पहुँच मार्गों का भी उल्लेख होगा।
  - (क) प्रस्तावित उप-विभाजन में स्थल से मुख्य सड़क या मार्ग तक पहुँचने के स्थान की वर्तमान दूरी, सड़क का नाम एवं चौड़ाई के उल्लेख सहित दर्शाए जाएंगे।
  - (ख) समस्त विद्यमान संरचनाओं और 'फीचर्स' की स्थिति जैसे हाईटेंशन लाइन, टेलीफोन/बिजली के खम्भे, अण्डर ग्राउण्ड पाइप लाइनें, पेड़, भवन, रेलवे लाइन, आदि जो स्थल की सीमा से 30 मीटर के भीतर हों, दर्शाई जाएंगी।

(ग) भूखण्ड की समस्त मुख्य भौतिक विशेषताएं जिनके अन्तर्गत किसी जलाशय की स्थिति और लगभग आकार, बाढ़ग्रस्त क्षेत्र और स्थल का ढाल (1:20 से अधिक होने पर 0.3 मीटर के अन्तराल पर समोच्च रेखाएं (कन्टूर) सहित) दर्शाई जाएंगी।

(घ) महायोजना/जोनल प्लान में स्थल की स्थिति।

(ङ.) प्रयुक्त पैमाना और उत्तर दिशा—सूचक।

2.1.2.5 उप-  
विभाजन  
तलपट  
मानचित्र

उप-विभाजन तलपट मानचित्र 10 हेक्टेयर तक के भूखण्डों हेतु 1:500, 10 हेक्टेयर से 50 हेक्टेयर तक के भूखण्डों हेतु 1:1000 तथा 50 हेक्टेयर से अधिक के भूखण्डों हेतु 1:2000 के पैमाने पर होगा तथा उसमें निम्नलिखित विवरण दर्शाये जाएंगे:—

- (I) पैमाना तथा उत्तर दिशा—सूचक।
- (II) स्थल के अन्दर समस्त प्रस्तावित एवं विद्यमान सड़कों की चौड़ाई।
- (III) भूखण्डों के माप सहित सैट-बैक लाइन्स तथा भूखण्डीय विकास की पद्धति यथा 'रो-हाउसिंग', 'सेमी-डिटेच्ड' अथवा डिटेच्ड।
- (IV) सर्विसेज़ प्लान जिसमें नालियाँ, वाटर-सप्लाई नेटवर्क, सीवर, इलैक्ट्रिक लाइन्स, सामुदायिक सुविधाएं एवं सेवाएं, आदि एवं इनकी वाह्य विद्यमान/प्रस्तावित सुविधाओं के साथ संयोजन की व्यवस्था दर्शायी गयी हो।
- (V) तालिका जिसमें उप-विभाजन तलपट मानचित्र के अन्तर्गत समस्त भूखण्डों के आकार, क्षेत्रफल और उपयोग का विवरण दिया गया हो।
- (VI) तालिका जिसमें स्थल का सम्पूर्ण क्षेत्र, सड़कें, खुले स्थान, विभिन्न उपयोगों के भूखण्ड यथा आवासीय, व्यवसायिक, सामुदायिक सुविधाएं तथा अन्य सार्वजनिक उपयोग (जो उप-विभाजन में प्रस्तावित हों), के सम्पूर्ण क्षेत्रफल के प्रतिशत का विवरण।
- (VII) निर्मित क्षेत्र में स्थित भूखण्डों हेतु प्रस्तावित उप-विभाजन की दशा में उपर्युक्त (I) से (VI) तक वर्णित विवरण के अतिरिक्त विद्यमान सड़क से पहुँच मार्ग की सुविधा भी दर्शाई जाएगी।
- (VIII) लैण्डस्केप प्लान (वृक्षारोपण सहित)।
- (IX) ग्राउन्ड वाटर के संरक्षण एवं रिचार्जिंग हेतु सक्षम प्राधिकारी द्वारा निम्न प्राविधान सुनिश्चित कराए जाएंगे:—

(क) नयी योजना बनाने से पूर्व क्षेत्र का जियोलॉजिकल/हाइड्रोलॉजिकल / हाइड्रोजियोलॉजिकल सर्वेक्षण कराया जाए एवं भू-जल की रिचार्जिंग हेतु स्थानीय आवश्यकतानुसार उपयुक्त पद्धति को अपनाया जाए।

- (ख) 10 एकड़ से अधिक क्षेत्रफल की योजनाओं के ले-आउट प्लान्स में पार्क एवं खुले क्षेत्र हेतु प्रस्तावित भूमि के अंतर्गत उपयुक्त स्थलों पर जलाशय/जलाशयों का निर्माण किया जाएगा जिनका क्षेत्रफल कुल योजना क्षेत्रफल का न्यूनतम 01 प्रतिशत होगा। जलाशय के निर्माण के पूर्व संबंधित योजना के अंतर्गत वर्षा जल के प्राकृतिक कैचमेन्ट एरिया को चिन्हित करते हुए वर्षा जल के आयतन, क्षेत्र के हाइड्रोजियोलॉजिकल, टोपोग्राफी, लीथॉलॉजी, मृदा गुणों तथा प्रस्तावित जलाशय में वर्षा जल के संभावित ठहराव (रिटेन्शन) व "स्टेगनेशन" का अध्ययन एवं तत्संबंधी फिजिबिलिटी का आंकलन किया जाए और उसके अनुसार ही जलाशय का आकार एवं गहराई निर्धारित की जाए, परन्तु जलाशय की अधिकतम गहराई 02 मीटर रखी जाए। इसके अतिरिक्त जलाशय में केवल उसी योजना के "सरफेस-रन-आफ" को निस्तारित करने की व्यवस्था की जाए, प्रदूषित जल एवं उत्प्रवाह को उसमें न मिलाया जाए। पार्क व खुले क्षेत्र के अन्तर्गत निर्धारित मानकों के अनुसार एक कोने में रिचार्ज पिट/रिचार्जशैफ्ट बनाए जाएं। ऐसे रिचार्ज पिट/रिचार्ज शैफ्ट तथा जलाशय का निर्माण क्षेत्रीय हाइड्रोजियोलॉजी के अनुरूप एवं भू-जल के ढलान की दिशा में भूगर्भ जल विभाग के परामर्श के अनुसार किया जाए।
- (ग) पार्कों में पक्का निर्माण, पक्के पेवमेन्ट सहित 5 प्रतिशत से अधिक न किया जाए तथा फुटपाथ एवं ट्रेक्स यथासम्भव 'परमीएबिल' या 'सेमी परमीएबिल परफोरेटेड ब्लॉक्स' के प्रयोग से ही बनाए जाएं। वर्षा जल के अधिकतम भूमिगत रिसाव को पार्क एवं खुले क्षेत्रों में प्रोत्साहित किया जाए।
- (घ) सड़कों, पार्कों तथा खुले स्थान में ऐसे पेड़ पौधों का वृक्षारोपण किया जाएगा जिनको जल की न्यूनतम आवश्यकता हो तथा जो कम जल ग्रहण करके ग्रीष्म ऋतु में भी हरे भरे रह सकें।
- (ङ) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी आवास समितियों द्वारा प्रस्तावित नई योजनाओं के ले-आउट प्लान्स में दुर्बल एवं अल्प आय वर्ग को छोड़कर अवस्थापना सुविधाओं यथा जलापूर्ति, ड्रेनेज एवं सीवरेज के नेटवर्क के साथ-साथ रूफ टॉप रेन वाटर हार्वेस्टिंग के माध्यम से भू-जल की सामूहिक रिचार्जिंग हेतु अन्य पृथक नेटवर्क का प्राविधान किया जाए, जिससे व्यक्तिगत भूखण्डों/ भवनों हेतु रिचार्जिंग पिट से लेकर उपयुक्त स्थलों पर रिचार्जिंग स्ट्रक्चर्स की व्यवस्था हो।
- (च) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी समितियों द्वारा विकसित योजनाओं में 100 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के सभी प्रकार के भूखण्डों में रेन वाटर हार्वेस्टिंग पद्धति की स्थापना किया जाना अनिवार्य होगा। किन्तु 300 वर्ग मीटर से कम क्षेत्रफल के भूखण्डों पर निर्मित होने वाले भवन के सम्बन्ध में मात्र यह बाध्यता होगी कि भवनों की छत से वर्षा जल का सामूहिक रिचार्ज योजना के नेटवर्क में ही प्रवाहित किया जाए, जबकि 300 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के भूखण्डों में यदि सामूहिक रिचार्ज नेटवर्क नहीं हो, तो भवन स्वामी को स्वयं ही इस पद्धति की स्थापना करना अनिवार्य होगा।

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| 2.1.2.6 | विशिष्टियाँ                          | <p>भूखण्ड के उप-विभाजन की अनुज्ञा हेतु निम्नलिखित विशिष्टियाँ व विवरण प्रस्तुत किये जाएंगे :-</p>  |
|         |                                      | <p>(i) प्रस्तावित समस्त विकास कार्यों यथा सड़कों और गलियों की सामान्य विशिष्टियाँ, उनके ढाल और पेविंग, नालियाँ (साइड ड्रेन), पेयजल आपूर्ति का प्राविधान, मल व कूड़ा निस्तारण का प्रबन्ध, मार्ग-प्रकाश, खेल के मैदान, पार्क और सामुदायिक उपयोग विकास के विवरण।</p> <p>(ii) स्थल के समीप उपलब्ध वाह्य अवस्थापना सुविधाएं यथा सीवेज निस्तारण स्थल, जल-निकासी व्यवस्था (नाला आदि), मुख्य सड़क, विद्युत-आपूर्ति व्यवस्था, जलापूर्ति हेतु स्रोत, इत्यादि।</p> <p>(iii) औद्योगिक इकाईयों की स्थिति में उत्सर्गों के प्रकार एवं मात्रा।</p> <p>(iv) विकास प्राधिकरणों, आवास एवं विकास परिषद एवं निजी विकासकर्ताओं द्वारा विकसित की जाने वाली कालोनियों में टेलीकाम इन्फ्रास्ट्रक्चर हेतु भूमिगत टेलीकाम डक्ट अनिवार्य रूप से बनाया जायेगा।</p> |
| 2.1.3   | विकास अनुज्ञा शुल्क का आधार एवं गणना | <p>प्राधिकरण द्वारा विकास अनुज्ञा हेतु जमा कराये जाने वाले शुल्क (विकास शुल्क एवं अन्य निर्धारित शुल्क की गणना से सम्बन्धित विवरण आवेदक को अनिवार्य रूप से उपलब्ध कराया जाएगा जिसमें शुल्क लिए जाने का आधार (अर्थात् सम्बन्धित शासनादेश/प्राधिकरण आदेश का संदर्भ) स्पष्ट रूप से दिया गया हो।</p>   |
| 2.1.4   | विकास अनुज्ञा हेतु अनुबन्ध           | <p>विकास अनुज्ञा जारी करने से पूर्व प्राधिकरण द्वारा निर्धारित शर्तों के अनुसार आवेदक के साथ विकास अनुबन्ध निष्पादित किया जाएगा।</p>   |
| 2.1.5   | विकास अनुज्ञा-पत्र की वैधता          | <p>(i) एक बार दी गई अनुज्ञा अधिकतम पाँच वर्ष के लिए वैध होगी। उक्त अवधि में आवेदक द्वारा पूर्णता सम्बन्धी प्रमाण-पत्र प्राधिकरण से निर्धारित प्रक्रियानुसार प्राप्त किया जाएगा।</p> <p>(ii) प्रार्थी के आवेदन पर उक्त अवधि के पश्चात प्राधिकरण द्वारा निर्धारित नवीनीकरण/मानचित्र शुल्क लेकर अधिकतम तीन वर्षों हेतु समयावृद्धि दी जा सकती है।</p>  |
| 2.1.6   | विकास के प्रारम्भ की सूचना           | <p>अनुज्ञा के अधीन विकास प्रारम्भ करने पर आवेदक द्वारा उसकी सूचना विहित प्रपत्र (परिशिष्ट-2) में दी जाएगी।</p>   |
| 2.1.7   | विकास के समय विचलन                   | <p>विकास के दौरान यदि स्वीकृत प्लान में कोई विचलन है या विचलन किया जाना अभिप्रेत है, तो प्रस्तावित विचलन निष्पादित करने के पूर्व प्राधिकरण से अनुज्ञा प्राप्त की जाएगी।</p>  |
| 2.1.8   | पूर्णता प्रमाण-पत्र                  | <p>विकास कार्य पूर्ण हो जाने के पश्चात् अनुज्ञापित तकनीकी व्यक्ति निर्धारित प्रारूप (परिशिष्ट-3) में सूचना देगा और उसके साथ मानचित्र की प्रति/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फॉर्मेट में) सी.डी. में जमा करेगा, जिसके आधार पर प्राधिकरण द्वारा पूर्णता प्रमाण-पत्र जारी किया जाएगा। पूर्णता प्रमाण-पत्र की सम्पूर्ण प्रक्रिया अनुलग्नक-2 के अनुसार होगी।</p>  |



### 3.3 समूह आवास (ग्रुप हाऊसिंग)

- 3.3.1 सामान्य अपेक्षाएं समूह आवास/ग्रुप हाऊसिंग का विकास महायोजना, परिक्षेत्रीय विकास योजना तथा ले-आउट प्लान से उपबन्धित रहते हुए किया जाएगा। चार हेक्टेयर एवं अधिक क्षेत्रफल की ग्रुप हाऊसिंग योजनाओं में ले-आउट स्वीकृत कराना अनिवार्य होगा तथा ले-आउट प्लान एवं भवन मानचित्र एक साथ स्वीकृति हेतु प्रस्तुत किए जा सकेंगे।
- 3.3.2 भूखण्ड का क्षेत्रफल भूखण्ड का न्यूनतम क्षेत्रफल 2000 वर्ग मीटर होगा।
- 3.3.3 पहुँच मार्ग ग्रुप हाऊसिंग हेतु प्रस्तावित भूखण्ड न्यूनतम 12 मीटर चौड़ी विद्यमान सड़क पर स्थित होगा। ग्रुप हाऊसिंग ले-आउट प्लान के अन्तर्गत वाहन योग्य मार्गों/सड़कों की चौड़ाई एवं लम्बाई इस उपविधि के प्रस्तर-2.3.1 (I) के अनुसार होगी।
- 3.3.4 स्टिल्ट फ्लोर (I) ग्रुप हाऊसिंग भवनों में पार्किंग के प्रयोजनार्थ स्टिल्ट फ्लोर अनुमन्य होगा।  
(II) यदि स्टिल्ट फ्लोर का उपयोग पार्किंग से भिन्न उपयोग में लाया जाता है, तो उसकी गणना एफ.ए.आर. में की जायेगी।
- 3.3.5 पार्क एवं खुले क्षेत्र तथा लैंडस्केपिंग 3000 वर्ग मीटर अथवा इससे अधिक क्षेत्रफल के भूखण्डों में जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत योजना के कुल क्षेत्रफल के 10 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में योजना के कुल क्षेत्रफल के 15 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। भवन मानचित्र के साथ लैंडस्केपिंग प्रस्ताव का अनुमोदन भी आवश्यक होगा; जिसके अनुसार ग्रुप हाऊसिंग योजना में प्रति हेक्टेयर 50 पेड़ की दर से पेड़ लगाए जाएंगे।
- 3.3.6 भू-आच्छादन, एफ.ए.आर. एवं घनत्व (I) 'ग्रुप हाऊसिंग भवनों में सैट-बैंक, भू-आच्छादन, तल क्षेत्रफल अनुपात एवं घनत्व निम्नवत् होगा:-  
(क) 12.5 मीटर तक ऊँचाई के भवनों में चारों ओर न्यूनतम 5.0 मीटर सैट-बैंक होगा।  
(ख) 12.5 मीटर से अधिक ऊँचाई के भवनों में प्रस्तर 3.4.5 पर दी गई तालिका के अनुसार सैट-बैंक।  
(II) (i) अधिकतम भू-आच्छादन 40 प्रतिशत अनुमन्य होगा। सुरक्षा जोन एवं संरक्षित स्मारकों के प्रतिबन्धित ऊँचाई वाले क्षेत्रों में अधिकतम भू-आच्छादन 55 प्रतिशत तक अनुमन्य होगा।  
(ii) ग्रुप हाऊसिंग परियोजना में कुल अनुमन्य एफ.ए.आर. का अधिकतम 0.5 प्रतिशत एफ.ए.आर. कन्वीनिएन्ट शॉप्स के लिए अनुमन्य होगा।  
(III) नए/अविकसित क्षेत्रों में अधिकतम एफ.ए.आर. 2.5 अनुमन्य होगा तथा निर्मित क्षेत्र एवं पूर्व विकसित योजनाओं/आवंटित भूखण्डों में अधिकतम एफ.ए.आर. 1.5 अनुमन्य होगा। उक्त के अतिरिक्त अनुमन्य एफ.ए.आर. का अधिकतम 5.0 प्रतिशत विभिन्न प्रकार की सेवाओं यथा-वातानुकूलित संयंत्र, लिफ्ट के सामने (लिफ्ट के बाहर गलियारे को छोड़कर) 10 वर्ग मीटर तक लॉबी, मम्टी, लिफ्ट के लिए मशीन कक्ष, अलमारियां एवं

वे-विन्डोज (अधिकतम 0.60 मीटर गहराई एवं 1.80 मीटर लंबाई तक), रिफ्यूज एरिया (एन.बी.सी. के अनुसार), सर्विस डकट तथा सामुदायिक केन्द्र के लिए अनुमन्य होगा।

ग्रीन बिल्डिंग के प्राविधानों की पूर्ति करने की स्थिति में लीड/आई.जी.बी.सी. द्वारा न्यूनतम गोल्ड रेटेड तथा ग्रेहा द्वारा न्यूनतम 4 सितारे रेटिंग की श्रेणी में रखे गए भवनों में अनुमन्य एफ.ए.आर. का 5.0 प्रतिशत अतिरिक्त एफ.ए.आर. निःशुल्क अनुमन्य होगा। इस हेतु आवेदक द्वारा उक्त संस्थाओं से रेटिंग सम्बन्धी प्रमाण-पत्र प्राप्त कर प्रस्तुत करना होगा।

- (IV) नियोजित रूप से विकसित कालोनियों/क्षेत्रों, जिनके ले-आउट प्लान्स सक्षम स्तर से अनुमोदित हैं, में भूखण्डीय विकास की पद्धति पर एक से अधिक भूखण्डों को मिलाकर प्रस्तावित ग्रुप हाउसिंग अथवा अन्य बहुमंजिला निर्माण अनुमन्य नहीं होगा।
- (V) नियमों के अन्तर्गत कय-योग्य एफ.ए.आर. अनुमन्य होगा।
- (VI) "नए/अविकसित क्षेत्रों में ग्रुप हाउसिंग के लिए जनसंख्या घनत्व 330 इकाईयां (1650 व्यक्ति) प्रति हेक्टेयर तक निम्न शर्तों के अधीन अनुमन्य होगा, जबकि निर्मित एवं विकसित क्षेत्रों में ज़ोनल प्लान/ले-आउट प्लान अनुमोदित होने की दशा में तदनुसार घनत्व अनुमन्य होगा अन्यथा अधिकतम 150 इकाई प्रति हेक्टेयर तक घनत्व अनुमन्य होगा:-
- (i) 12 मीटर एवं अधिक किन्तु 18 मीटर से कम चौड़ी सड़क पर 200 इकाईयां प्रति हेक्टेयर।
- (ii) 18 मीटर एवं अधिक किन्तु 24 मीटर से कम चौड़ी सड़क पर 250 इकाईयां प्रति हेक्टेयर।
- (iii) 24 मीटर एवं अधिक चौड़ी सड़कों पर 330 इकाईयां प्रति हेक्टेयर।"
- (VII) सामुदायिक सुविधाओं का प्राविधान इस उपविधि के प्रस्तर-2.4.1 में निर्धारित मानकों के अनुसार किया जायेगा। सुविधाजनक दुकानों का प्राविधान प्रति 1000 व्यक्तियों पर 5 दुकानों के आधार पर किया जाएगा, जो अनुमन्य आच्छादित क्षेत्रफल के अन्तर्गत ही होगा। प्रति दुकान का अधिकतम तल क्षेत्रफल 15 वर्ग मीटर होगा।
- (VIII) प्रवेश द्वार पर 1.6 वर्गमीटर माप का चौकीदार/गार्ड रूम (जिसकी न्यूनतम चौड़ाई अथवा व्यास 1.2 मीटर होगा) अनुमन्य होगा, परन्तु किसी भी दशा में अग्निशमन हेतु वांछित न्यूनतम सैट-बैंक में निर्माण अनुमन्य नहीं होगा।
- (IX) चार हेक्टेयर तक के क्षेत्रफल की ग्रुप हाउसिंग योजना/भूखण्ड के लिए योजना/ भूखण्ड के कुल क्षेत्रफल पर एफ.ए.आर. देय होगा। ऐसी योजना/भूखण्डों में नियोजित होने वाली जनसंख्या के लिए मानकों के अनुसार वांछित सुविधाओं का प्राविधान उक्त एफ.ए.आर. के अन्तर्गत ही किया जायेगा। 4.0 हेक्टेयर से अधिक क्षेत्रफल की ग्रुप हाउसिंग योजनाओं के लिए "नेट" भूमि (योजना के कुल क्षेत्रफल में से 18 मी० एवं अधिक चौड़ी सड़कें, पार्क एवं खुले क्षेत्र (15 प्रतिशत) तथा सामुदायिक सुविधाओं के क्षेत्रफल को घटाते हुए अवशेष भूमि) पर एफ.ए.आर. देय होगा।
- (X) विकास प्राधिकरण/आवास एवं विकास परिषद द्वारा 'बल्क' सेल के रूप में ग्रुप हाउसिंग हेतु आवंटित की जाने वाली भूमि के सम्पूर्ण क्षेत्रफल पर 2.5 एफ.ए.आर. इस प्रतिबन्ध के अधीन अनुमन्य होगा कि योजनान्तर्गत अन्य उपयोगों यथा-व्यावसायिक कार्यालय, औद्योगिक, संस्थागत एवं सामुदायिक सुविधाओं के निर्माण के लिए एफ.ए.आर. उस उपयोग हेतु निर्धारित एफ.ए.आर. की सीमा के अन्तर्गत रहेगा।

- (XI) ग्रुप हाउसिंग परियोजनाओं के सेटबैक क्षेत्र के अंतर्गत बालकनी के प्रोजेक्शन्स इस प्रतिबंध के अधीन अनुमन्य होंगे कि अग्नि सुरक्षा हेतु फायर टैंडर के आवागमन हेतु भू-तल से न्यूनतम 6 मी० ऊँचाई का क्षेत्र अवरोध मुक्त रहेगा तथा इसमें किसी भी प्रकार का प्रोजेक्शन अनुमन्य नहीं होगा। 1.5 मीटर चौड़ाई तक बालकनी की गणना एफ.ए.आर. में सम्मिलित नहीं की जाएगी जबकि 1.5 मीटर से अधिक तथा अधिकतम 3.0 मीटर चौड़ाई तक (स्ट्रक्चरल सेफ्टी सुनिश्चित होने की दशा में) बालकनी के 25 प्रतिशत क्षेत्रफल की गणना एफ.ए.आर. में की जाएगी, परन्तु जहाँ दो भवनों के मध्य की दूरी 9.0 मीटर से कम हो वहाँ 1.5 मीटर से अधिक चौड़ी बालकनी अनुमन्य नहीं होगी। इस सम्बन्ध में अग्निशमन विभाग की अनापत्ति प्रस्तुत की जानी होगी।

3.3.7 पार्किंग व्यवस्था (I) पार्किंग हेतु मानक इस उपविधि के प्रस्तर 3.10 के अनुसार होंगे।







## 2.2 खुले स्थान

- 2.2.1 (क) जोनल डेवलपमेंट प्लान पर्यावरण एवं पारिस्थितिकीय संतुलन के उद्देश्य से जोनल डेवलपमेंट प्लान के अन्तर्गत जोन के कुल क्षेत्रफल की न्यूनतम 5 प्रतिशत भूमि पार्क एवं खुले स्थल/हरित क्षेत्र के रूप में आरक्षित की जायेगी।
- (ख) ले-आउट प्लान
- (i) आवासीय भू-उपयोग आवासीय ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी, जिसे 'टाट-लाट', पार्क तथा खेल के मैदान के रूप में विकसित किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में पार्क एवं खुले स्थानों हेतु ले आउट प्लान के कुल क्षेत्रफल की न्यूनतम 15 प्रतिशत भूमि आरक्षित की जायेगी। यदि किसी योजना के ले आउट प्लान में मानक के अनुसार पार्क एवं खुले स्थल हेतु भूमि आरक्षित की गई हो, तो उस योजना में 'गुप हाउसिंग' भूखण्ड के सापेक्ष पुनः पृथक से पार्क एवं खुले स्थल का प्राविधान किया जाना आवश्यक नहीं होगा।
- (ii) अनावासीय भू-उपयोग अनावासीय क्षेत्र के ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत पार्क एवं हरित पट्टिकाएं और पारिस्थितिकी का सन्तुलन बनाए रखने के लिये खुले स्थान का क्षेत्रफल ले-आउट के कुल क्षेत्रफल का 5 प्रतिशत होगा, जिसे पार्क, ग्रीनरी/ग्रीन बैल्ट, इत्यादि के रूप में विकसित किया जायेगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी।

टिप्पणी: उपर्युक्त प्रस्तर-2.2.1 के (i) तथा (ii) के अन्तर्गत अपेक्षित खुले स्थान महायोजना में प्रस्तावित खुले स्थान के अतिरिक्त होंगे अर्थात् महायोजना में प्रस्तावित खुले स्थान को सम्मिलित करते हुए तलपट मानचित्र प्रस्तुत किए जाने की स्थिति में भी उपर्युक्त प्रस्तर-2.2.1 के (i) एवं (ii) की अपेक्षानुसार खुले स्थान का अलग से प्राविधान किया जाना अनिवार्य होगा। रेन वाटर हार्वेस्टिंग हेतु अपेक्षित भूमि की गणना इसी प्रतिशत में सम्मिलित की जा सकती है। परन्तु 3000 वर्ग मीटर क्षेत्रफल से कम भूखण्डों का उप-विभाजन प्रस्तावित होने की दशा में खुले स्थान का प्राविधान अनिवार्य नहीं होगा।

- 2.2.2 खुले स्थान के मानक
- (i) खुले स्थान की न्यूनतम औसत चौड़ाई 7.5 मीटर होगी तथा खुले स्थान का न्यूनतम क्षेत्रफल 200 वर्ग मीटर होगा। स्थल की भौतिक आकृति के दृष्टिगत प्राधिकरण द्वारा भिन्न आकार में खुले स्थान इस प्रतिबन्ध के साथ अनुमन्य किए जा सकेंगे कि उनसे समुदाय की आवश्यकताओं की पूर्ति सुनिश्चित हो।
- (ii) खुले स्थान की सीमा यथास्थिति भूखण्ड की सीमा/बिल्डिंग लाइन तक मान्य होगी। परन्तु भूखण्ड की सीमा से 3.0 मीटर तक के स्थान को इस प्रतिबन्ध के अधीन पाथ-वे के रूप में रखा जायेगा, कि ऐसे पाथ-वे का क्षेत्रफल प्रश्नगत खुले स्थान के कुल क्षेत्रफल से 5 प्रतिशत से अधिक नहीं होगा। ऐसे पाथ-वेज अनिवार्यतः परफोरेटेड ब्लॉक्स/सामग्री से निर्मित किए जायेंगे।

### 2.2.3 लैण्डस्केप प्लान

सक्षम प्राधिकारी द्वारा मानचित्र स्वीकृति के पूर्व लैण्डस्केप प्लान/वृक्षारोपण के निम्न प्राविधानों को सुनिश्चित किया जाएगा तथा पूर्णता-पत्र जारी करने से पूर्व स्थल पर वृक्षारोपण की पुष्टि भी की जाएगी :-

- (i) 9 मीटर तथा इससे अधिक परन्तु 12 मीटर से कम चौड़ी सड़कों के एक ओर तथा 12 मीटर चौड़ी सड़कों के दोनों ओर अधिकतम 10-10 मीटर की दूरी पर वृक्षारोपण किया जाएगा। अधिक चौड़ाई की सड़कों में डिवाइडर, फुटपाथ एवं ब्लैक टॉप के अलावा खाली छोड़ी जा रही समस्त भूमि पर वृक्षारोपण किया जाएगा।
- (ii) औद्योगिक विकास मानचित्र के साथ लैण्डस्केपिंग प्लान का अनुमोदन भी आवश्यक होगा जिसमें कुल खुले स्थल के भाग में प्रति हेक्टेयर 125 पेड़ की दर से पेड़ लगाए जाएंगे।

- (III) बड़े प्रदूषणकारी उद्योग को आवासीय क्षेत्र से सघन वृक्षारोपण द्वारा पृथक किया जायेगा जो औद्योगिक क्षेत्रफल का 15 प्रतिशत होगा।
- (IV) वाणिज्यिक योजना में कुल खुले स्थल के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ प्रति हेक्टेयर न्यूनतम 50 पेड़ की दर से पेड़ लगाये जायेंगे।
- (V) संस्थागत, सामुदायिक सुविधाएं, क्रीड़ास्थल/खुले क्षेत्रों तथा पार्क के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ न्यूनतम 125 पेड़ प्रति हेक्टेयर की दर से वृक्षारोपण किया जाएगा।
- (VI) आर्थिक दृष्टि से कमजोर वर्ग, मलिन बस्ती सुधार योजना में प्रति 50 परिवार पर न्यूनतम 100 वर्ग मीटर क्षेत्रफल के स्थल पर समूह के रूप में पेड़ लगाए जाएंगे।

| <b>SL.No.</b> | <b>Project Name</b>   | <b>Mobile No.</b> | <b>District</b> | <b>Date of Registration</b> |
|---------------|---|-------------------|-----------------|-----------------------------|
| 1             | KHURJA SUPPER<br>THERMAL POWER<br>PROJECT/THDC INDIA<br>LIMITED | 8077692390        | Bulandshahr     | 20.10.2020                  |

| Sr.No. | Pucc Authorised Name                 | Pucc Center Complete Address   | Pucc Check Vehicle Type          |
|--------|--------------------------------------|--|----------------------------------|
| 1      | Chaudhary Tarun Welfare Society      | Royale Kisan Sewa Kendra,<br>2nd Mile Stone, Bagri Kalan,<br>Shikarpur Road, Khurja-<br>203131 | Diesal Vehicle<br>Petrol Vehicle |
| 2      | Jai Maa Durga Paryavaran Sewa Samiti | Third Milestone Plaza Dealer<br>IOCL, Junction Road, Khurja,<br>Bulandshahr-203131             | Diesal Vehicle<br>Petrol Vehicle |
| 3      | Durga Sewa Sansthan                  | R.R. Auto Khurja,<br>Bulandshahr-203001  | Diesal Vehicle<br>Petrol Vehicle |
| 4      | Durga Sewa Sansthan                  | Uttam Sewa Filling Station<br>Khasra No-200, Meerpur<br>Khurja, Bulandshahr-203131             | Diesal Vehicle<br>Petrol Vehicle |
| 5      | Shri Balaji Sewa Samiti              | Chandra Auto GT Road<br>Khurja, Bulandshahr-203131   | Diesal Vehicle<br>Petrol Vehicle |
| 6      | Priyanshi Welfare Society            | R.G. Automobile Murari<br>Nagar, Khurja, Bulandshahr   | Diesal Vehicle<br>Petrol Vehicle |
| 7      | Priyanshi Welafre Society            | Sharda Filling Center Ariniya,<br>Mauzpur, Khurja, Bulandshahr                                 | Diesal Vehicle<br>Petrol Vehicle |
| 8      | Vashu Paryavaran Sewa Samiti         | NH-91, Shop No-1,<br>Dharmarawali, Thandi Peeau,   | Diesal Vehicle<br>Petrol Vehicle |

दिनांक 01.04.2020 से 28.02.2021 तक वायु प्रदूषण सम्बन्धी सूचना

| क्रम संख्या | जनपद का नाम | प्रदूषण से सम्बन्धित जाँच किये वाहनों की संख्या (दि 01.04.2020 से 28.02.2021 तक) | प्रदूषण प्रमाण पत्र न होने पर चालान वाहनों की संख्या (दि 01.04.2020 से 28.02.2021 तक) | प्रशमन शुल्क | अभ्युक्ति |
|-------------|-------------|--|---|--------------|-----------|
| 1           | 2           | 3  | 4   | 5            | 6         |
| 1           | बुलन्दशहर   | 9246   | 2403  | 31.70        | -         |



सहायक सम्भागीय परिवहन अधिकारी  
(प्रवर्तन), बुलन्दशहर।



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No.....G-32200 /CL/ 294 B/ AC-P-119-20

दिनांक

Date ...5.2.2020

सेवा में,

अतिरिक्त महानिदेशक,  
यातायात पुलिस निदेशालय, उत्तर प्रदेश,  
वृन्दावन योजना, सेक्टर-18, रायबरेली रोड,  
लखनऊ-226301।

**विषय:** उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के संबंध में माइक्रोप्लानिंग किये जाने हेतु वायु (प्रदूषण का निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31ए के अर्न्तगत जारी निर्देश के संबंध में।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 08.10.2018 के द्वारा नॉन अटैन्मेंट शहरों से संबंधित सभी राज्यों एवं केन्द्रशासित प्रदेशों में "एअर क्वालिटी मॉनीटरिंग कमेटी" का गठन किये जाने, "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा 02 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणवत्ता में सुधार लाये जाने हेतु कार्ययोजना तैयार किये जाने एवं कार्ययोजना के लागू होने से 06 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणता निर्धारित मानकों के अनुरूप लाये जाने हेतु आदेश पारित किये गये थे।

यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में उत्तर प्रदेश सरकार द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों यथा आगरा, प्रयागराज, अनपरा, बरेली, फिरोजाबाद, गजरौला, गाजियाबाद, झांसी, कानपुर, खुर्जा, लखनऊ, मुरादाबाद, नोएडा, रायबरेली तथा वाराणसी की वायुगुणता में सुधार लाने के लिए कार्ययोजना बनाये जाने हेतु दिनांक 02.01.2019 को "एअर क्वालिटी मॉनीटरिंग कमेटी" गठित की गयी एवं "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायुगुणता के सुधार हेतु कार्ययोजना बनायी गयी। कमेटी द्वारा बनायी गयी कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली प्रेषित किया गया जिसे केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अनुमोदित किया गया है। उक्त कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ की वेबसाइट [http://www.uppcb.com/pdf/ACTION-PLAN\\_100519.pdf](http://www.uppcb.com/pdf/ACTION-PLAN_100519.pdf) पर भी अपलोड किया गया।

यह कि, यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में प्रदेश के 15 नॉन अटैन्मेंट शहरों की वायुगुणता में सुधार लाये जाने हेतु बनायी गयी कार्ययोजना के अनुश्रवण तथा प्रभावी क्रियान्वयन हेतु उत्तर प्रदेश सरकार द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.06.2019 के द्वारा "एअर क्वालिटी मॉनीटरिंग कमेटी" का पुनर्गठन किया गया।

यह कि, प्रदेश के 15 नॉन अटैन्मेंट शहरों के वायु प्रदूषण नियंत्रण के संबंध में बनायी गयी कार्ययोजना के अर्न्तगत दीर्घकालीन एवं अल्पकालीन कार्यबिन्दु तथा इसके क्रियान्वयन की समयसीमा निर्धारित करते हुये प्रदेश के संबंधित जिम्मेदार विभागों/प्राधिकरणों/संस्थाओं यथा नगर विकास विभाग, ट्रान्सपोर्ट विभाग, पी0डब्लू0डी0, एन0एच0ए0आई0, यातायात, फूड एवं सिविल सप्लाइ, विकास प्राधिकरण/आवास विकास, वन, कृषि, औद्योगिक विकास, आयल कम्पनी/सी0एन0जी0, गृह, एन0एम0सी0जी0, जिला प्रशासन, वाहन निर्माता कम्पनी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मिनिस्ट्री आफ रोड ट्रान्सपोर्ट एण्ड हाईवे, सिचाई विभाग एवं उद्यान विभाग को कार्ययोजना के अर्न्तगत वायु प्रदूषण के नियंत्रण हेतु इनसे संबंधित कार्यबिन्दुओं पर प्रभावी कार्यवाही किये जाने हेतु दायित्व निर्धारित किये गये हैं।

यह कि, मुख्य सचिव, उ0प्र0 शासन द्वारा अपने पत्र संख्या-एन0जी0टी0130(2) 55-पर्या-2-2019 /09 (रिट)/2016 दिनांक 11.04.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु बनायी गयी कार्ययोजना के प्रभावी क्रियान्वयन/अनुपालन हेतु प्रदेश के संबंधित जनपदों के जिलाधिकारियों एवं संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव को निर्देश जारी किये गये हैं।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 20.11.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के अर्न्तगत निर्धारित किये गये कार्यबिन्दुओं की माइक्रोप्लानिंग किये जाने के संबंध में पारित आदेश का सुसंगत अंश निम्नवत् है:-

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,

लखनऊ- 226010

दूरभाष : 522-2720831, 2720828

फैक्स : 0522 - 2720764, 2720676

ई-मेल : info@uppcb.com

वेबसाइट : www.uppcb.com

gomti.Letter head 25-05-2016

T.C.-12V, Vibhuti Khand, Gomti Nagar  
Lucknow - 226010

Phone : 0522-2720831, 2720828

Fax : 0522 - 2720764

Email : info@uppcb.com

Web Site : www.uppcb.com

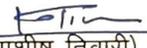
**"With regard to direction No.(VIII), there is compliance by 38 cities. Let the States/UTs ensure compliance with regard to the remaining cities within by 30.06.2020. In default, the States/UTs will be liable to pay@Rs. 5 lakhs per month till compliance. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments";**

अतएव मा0 राष्ट्रीय हरित अधिकरण द्वारा उक्त पारित आदेशों का अनुपालन सुनिश्चित किये जाने के दृष्टिगत वायु (प्रदूषण का नियंत्रण एवं निवारण) अधिनियम, 1981(यथा संशोधित) की धारा 31 ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों का प्रयोग करते हुए एतद्वारा निम्न निर्देश निर्गत किये जाते हैं :-

1. यह कि, कार्य योजना के अंतर्गत यातायात पुलिस निदेशालय, उत्तर प्रदेश हेतु निर्धारित सभी कार्य बिन्दुओं के संबंध में 02 माह के अन्दर माइक्रोप्लानिंग की जाए तथा माइक्रोप्लान की प्रति उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।
2. यह कि, कार्य योजना के अंतर्गत दीर्घकालीन एवं अल्पकालीन कार्य बिन्दुओं का प्रभावी क्रियान्वयन निर्धारित समय सीमा के अंदर किया जाये।
3. यह कि, कार्य योजना के अंतर्गत निर्धारित कार्य बिन्दुओं के संबंध में की गयी कृत कार्यवाही की मासिक प्रगति आख्या उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, द्वारा विकसित "Environmental Compliance portal" "<http://www.upecp.in>" पर अपलोड किया जायेगा तथा इसकी प्रति सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के माध्यम से "एअर क्वालिटी मॉनीटरिंग कमेटी" को प्रेषित की जायेगी।

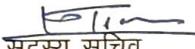
उक्त निर्देशों का अनुपालन निर्धारित समय सीमा में सुनिश्चित कराते हुए कृत कार्यवाही की आख्या से बोर्ड को अवगत कराने का कष्ट करें।

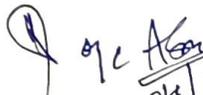
भवदीय,

  
(आशीष तिवारी)  
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. प्रमुख सचिव, गृह, उ0प्र0 शासन, लखनऊ।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
3. जिलाधिकारी, आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, अमरोहा (गजरौला), गाजियाबाद, झांसी, कानपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, गौतमबुद्ध नगर (नोयडा), रायबरेली एवं वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, बिजनौर (गजरौला), गाजियाबाद, झांसी, कागपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, नोयडा, रायबरेली एवं वाराणसी।

  
सदस्य सचिव

  
04/21/2020

Regional Office  
U.P. Pollution Control Board  
Bulandshahar  
PNG unit list

| S No. | Unit Name & Address  |
|-------|--|
| 1     | M/s Chhabra & Sons, Mundakhera Road, Khurja, Distt. Bulandshahar   |
| 2     | M/s Chhabra Industries, Mundakhera Road, Khurja, Distt. Bulandshahar   |
| 3     | M/s Kaushik Electric Works, Junction Road, Khurja, distt. Bulandshahar   |
| 4     | M/s Sima Industries, Subhash Road, Khurja, Distt. Bulandshahar   |
| 5     | M/s Alankar Ceramics, Subhas Road, Khurja, Distt. Bulandshahar   |
| 6     | M/s Maharaja Industries, Ind. Area, Khurja, Distt. Bulandshahar  |
| 7     | M/s K.S.P. Industries, Subhash Road, Khurja, Distt. Bulandshahar   |
| 8     | M/s Suman Refractories Ceramics, Industries, Khurja, Distt. Bulandshahar   |
| 9     | M/s Ma Shakti Ceramics, Near Telephone Exchange, G.T.Road, Khurja, Distt. Bulandshahar                             |
| 10    | M/s S.C.K. Insulators, Ind. Area, Khurja, Distt. Bulandshahar  |
| 11    | M/s Rama Ceramics, G.T.Road, Khurja, Distt. Bulandshahar   |
| 12    | M/s Krishna Ceramics, G.T. Road, Khurja, Distt. Bulandshahar   |
| 13    | M/s Rajeev Ceramics Udyog, G.T. Road, Khurja, Distt. Bulandshahar  |
| 14    | M/s Satraj Ceramics, G.T.Road, Khurja, Distt. Bulandshahar   |
| 15    | M/s Delux Ceramics, Murari Nagar, Khurja, Distt. Bulandshahar  |
| 16    | M/s New Shakti Pottery, Khurja, Distt. Bulandshahar  |
| 17    | M/s Swarg Industries, Khurja, Distt. Bulandshahar  |
| 18    | M/s Krishna Pottery Works, Ind. Area, G.T. Road, Khurja, Distt. Bulandshahar                                       |
| 19    | M/s Pancham Ceramics, G.T. Road, Khurja, Distt. Bulandshahar   |
| 20    | M/s Shankar Ceramics, Mundakhera Road, Khurja, Distt. Bulandshahar   |
| 21    | M/s R.K. Pottery, Junction Road, Khurja, Distt. Bulandshahar   |
| 22    | M/s Saluja Industries, Mundakhera Road, Khurja, Distt. Bulandshahar  |
| 23    | M/s Rani Potteries Works, G.T. Road, Khurja, Distt. Bulandshahar   |
| 24    | M/s Brahm Industries, Subhash Road, Khurja, Distt. Bulandshahar  |
| 25    | M/s Aksa Ceramics, Mundakhera, Road, Khurja, Distt. Bulandshahar   |
| 26    | M/s B.L. Ceramics Industries, B-7, G.T. Road, Khurja, Distt. Bulandshahar  |
| 27    | M/s Rajrani Ceramics, G.T. Road, Khurja, Distt. Bulandshahar   |
| 28    | M/s Subhash Potteries, Bag Risaldar, Khurja, Distt. Bulandshahar   |
| 29    | M/s Kanak Ceramics, Nehrupur Road, Khurja, Distt. Bulandshahar   |
| 30    | M/s N.K. Ceramics, (M/s Praksh Pottery), Ind. Area, Khurja, Distt. Bulandshahar                                    |
| 31    | M/s Jay Ambe Ceramics, B-5, Ind. Area, Khurja, Distt. Bulandshahar   |
| 32    | M/s Bansal Pottery, Junction Road, Khurja, Distt. Bulandshahar   |
| 33    | M/s Sri Ganesh Ceramics, Junction Road, Khurja, Distt. Bulandshahar  |
| 34    | M/s Lazer Industries, Vill. Baroli, Mundakhdera Road, Khurja, Distt. Bulandshahar                                  |
| 35    | M/s Aligarh Electricals, Junction Road, Khurja, Distt. Bulandshahar  |
| 36    | M/s Kanzai Ceramics, G.T. Road, Khurja, Distt. Bulandshahar  |
| 37    | M/s Jeneshish Electricals, Junction Road, Khurja, Distt. Bulandshahar  |
| 38    | M/s Jeneshish Enterprises P. Ltd. A-10, Ind. Area, Khurja, Distt. Bulandshahar                                     |
| 39    | M/s Atlas Ceramics, Mundakhera Road, Khurja, Distt. Bulandshahar   |
| 40    | M/s Durga potteries, Mundakhera Road, Khurja, Distt. Bulandshahar  |
| 41    | M/s Shikha Industries (Formerly M/s Agrawal Ceramics), A-17, Ind. Area, Junction Road, Khurja, Distt. Bulandshahar |
| 42    | M/s Amit Industries, Near Ganda Nala, Khurja, Distt. Bulandshahar  |
| 43    | M/s Ruby Ceramics, Murari Nagar, G.T. Road, Khurja, Distt. Bulandshahar  |
| 44    | M/s BNS CERAMICS KHATA NO-189 GATA NO-340/4/0.2530 Hectare NEAR PRATAP POTTERY TOTA GARHI BARAULI KHURJA           |
| 45    | M/s Bansal Decorators, Junction Road, Khurja, Khurja, Distt. Bulandshahar  |
| 46    | M/s Ramanuj Porcellin Factory, Khurja, Distt. Bulandshahar   |
| 47    | M/s Shawa Pottery, Mundakhera Road, khurja, Disst. Bulandshahar  |
| 48    | M/s Shandar Industries, G.T. Road, Khurja, Distt. Bulandshahar   |
| 49    | M/s Sri Ram Industries, Junction Road, Khurja, Distt. Bulandshahar   |
| 50    | M/s Dream World Industries, G.T. Road, Khurja, Distt. Bulandshahar   |
| 51    | M/s Shanu Ceramics, Murari Nagar, G.T. Road, Khurja, Distt. Bulandshahar   |
| 52    | M/s Universal Techno Industries, G.T. Road, Khurja, Distt. Bulandshahar  |
| 53    | M/s Bihar Industries, G.T. Road, Khurja, Distt. Bulandshahar   |
| 54    | M/s Bihar Ceramics, G.T. Road, Khurja, Distt. Bulandshahar   |
| 55    | M/s Kalika Ceramics, C-4/1, Ind. Area, Khurja, Distt. Bulandshahar   |
| 56    | M/s Anurag Udyog, Junction Road, Khurja, Distt. Bulandshahar   |
| 57    | M/s Gulati Ceramics Industries, Ind. Area, Khurja, Distt. Bulandshahar   |

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| 58  | M/s Bhatwara Industries, Ind. Area, Khurja, Distt. Bulandshahar                              |
| 59  | M/s Raj Switchgears, D-3, Ind. Area, Khurja, Distt. Bulandshahar                             |
| 60  | M/s Jagdish Udyog, Near Vajidpur, Ind. Area, Khurja, Distt. Bulandshahar                     |
| 61  | M/s Rajeev Industrieis, G.T. Road, Khurja, Distt. Bulandshahar                               |
| 62  | M/s S.R. Potteries, Mundakhera Road, Khurja, Distt. Bulandshahar                             |
| 63  | M/s Royal International, Baroli Road, Murari Nagar, Khurja, Distt. Bulandshahar              |
| 64  | M/s Daya Ceramics, Ind. Area, Khurja, Distt. Bulandshahar                                    |
| 65  | M/s G Expo Sales, Junction Road, Khurja, Distt. Bulandshahar                                 |
| 66  | M/s Vineet Decorators, A-7, Ind. Area, Khurja, Distt. Bulandshahar                           |
| 67  | M/s Stone Crafts Industries, Near Telephone Exchange, G.T. Road, Khurja, Distt. Bulandshahar |
| 68  | M/s Royal Ceramics Industries, B-6, Ind. Area, Khurja, Distt. Bulandshahar                   |
| 69  | M/s Usha Udyog, Near Anaj Mandi, G.T. Road, Khurja, Distt. Bulandshahar                      |
| 70  | M/s Neelkanth Decorators, A-2, Ind. Area, Khurja, Distt. Bulandshahar                        |
| 71  | M/s Rama Pottery Works, Junction Road, Khurja, Distt. Bulandshahar                           |
| 72  | M/s Alok Industries, B-10, Ind. Area, Khurja, Distt. Bulandshahar                            |
| 73  | M/s Anurag Ceramics, Junction Road, Khurja, Distt. Bulandshahar                              |
| 74  | M/s Light Industries, Ind. Area, Junction Road, Khurja, Distt. Bulandshahar                  |
| 75  | M/s Nav Maruti Industries, Chandralok Colony Road, Khurja, Distt. Bulandshahar               |
| 76  | M/s Jay Jagdambe Ceramics, Bypass Road, Khurja, Distt. Bulandshahar                          |
| 77  | M/s Naresh Potteries, Ind. Area, G.T. Road, Khurja, Distt. Bulandshahar                      |
| 78  | M/s Tayal Potteries, Bag Risaldar, Khurja, Distt. Bulandshahar                               |
| 79  | M/s Khanna Electricals & Ceramics Products, C-8, Ind. Area, Khurja, Distt. Bulandshahar      |
| 80  | M/s R.R. Industries, C-4, Ind. Area, Khurja, Distt. Bulandshahar                             |
| 81  | M/s Tayal Porcellein, D-5, Ind. Area, Khurja, Distt. Bulandshahar                            |
| 82  | M/s Rama Sales Corporation, G.T. Road, Khurja, Distt. Bulandshahar                           |
| 83  | M/s Panorama Ceramics, B-4, Ind. Area, Khurja, Distt. Bulandshahar                           |
| 84  | M/s Shri Krishna Ceramics, near Bone Mills, G.T. Road, Khurja, Distt. Bulandshahar           |
| 85  | M/s Hindustan Chemicals, G.T. Road, Khurja, Distt. Bulandshahar                              |
| 86  | M/s Rajeev Potteries, G.T. Road, Khurja, Distt. Bulandshahar                                 |
| 87  | M/s Neelam Industries, B-3, Ind. Area, Khurja, Distt. Bulandshahar                           |
| 88  | M/s New Light Pottery Works, Ind. Area, Khurja, Distt. Bulandshahar                          |
| 89  | M/s New Adarsh Pottery Works, Near Bone Mill, G.T. Road, Khurja, Distt. Bulandshahar         |
| 90  | M/s Vishvanath Ceramics, A-16, Ind. Area, Khurja, Distt. Bulandshahar                        |
| 91  | M/s B.S. Industries, Ind. Area, Khurja, Distt. Bulandshahar                                  |
| 92  | M/s R.S. Ceramics Industries, Ind. Area, Khurja, Distt. Bulandshahar                         |
| 93  | M/s Vinner Potteries Works, Near Telephone Exchange, G.T. Road, Khurja, Distt. Bulandshahar  |
| 94  | M/s Mahtab Industries, Mundakhera Road, Khurja, Distt. Bulandshahar                          |
| 95  | M/s Pragati Udyog, G.T.Road, Khurja, Distt. Bulandshahar                                     |
| 96  | M/s Anupam Pottery works, G.T. Road, Khurja, Distt. Bulandshahar                             |
| 97  | M/s Lalman Potteries, Mundakhera Road, Khurja, Distt. Bulandshahar                           |
| 98  | M/s G.O. Industires, G.T.Road, Khurja, Distt. Bulandshahar                                   |
| 99  | M/s Deepanshu Ceramics Industries, Subhash Road, Khurja, Distt. Bulandshahar                 |
| 100 | M/s C.J.I. Porcellien, Junction Road, Khurja, Distt. Bulandshahar                            |
| 101 | M/s Hariyana Potteeries, G.T. Road, Khurja, Distt. Bulandshahar                              |
| 102 | M/s Shahana Pottery, Mundakhera Road, Khurja, Distt. Bulandshahar                            |
| 103 | M/s Sangam Ceramics, Murari Nagar, G. T. Road, Khurja, Distt. Bulandshahar                   |
| 104 | M/s Naim Potteries, Mundakhera Road, Khurja, Distt. Bulandshahar                             |
| 105 | M/s Newlight Handicraft Ceramics, G.T. Road, Khurja, Distt. Bulandshahar                     |
| 106 | M/s Skylark Ceramics, Mundakhera Road, Khurja, Distt. Bulandshahar                           |
| 107 | M/s Dharma Seva Samiti Chandralok Colony, Khurja, Distt. Bulandshahar                        |
| 108 | M/s S.K. Bone China, Mundakhera Road, Khurja, Distt. Bulandshahar                            |
| 109 | M/s Jarif Pottery, G.T. Road, Khurja, Distt. Bulandshahar                                    |
| 110 | M/s Kartik Ceramics, Baroli Road, Khurja, Distt. Bulandshahar                                |
| 111 | M/s Hitashi Industries, G.T. Road, Khurja, Distt. Bulandshahar                               |
| 112 | M/s Blue Art Flavour Vesis Works, G.T. Road, Road, Khurja, Distt. Bulandshahar               |
| 113 | M/s Blue Art Flavour Vesis Works, G.T. Road, Road, Khurja, Distt. Bulandshahar               |
| 114 | M/s Kamlesh Pottery, G.T. Road, Khurja, Distt. Bulandshahar                                  |
| 115 | M/s New Star Pottery, Mundakhera Road, Khurja, Distt. Bulandshahar                           |
| 116 | M/s Saluja Raw Mateials Suppliers, G.T. Road, Khurja, Distt. Bulandshahar                    |
| 117 | M/s Mina Potteries, Ind. Area, G.T. Road, Khurja, Distt. Bulandshahar                        |
| 118 | M/s Ansar Pottery , Old Name M/s Naj Pottery, Mundakhera Road, Khurja, Distt. Bulandshahar   |
| 119 | M/s Mukta Ceramics Electricals, Khurja, Distt. Bulandshahar                                  |
| 120 | M/s International Pottery, Mundakhera Road, Khurja, Distt. Bulandshahar                      |
| 121 | M/s Kamal Ceramics, G.T. Road, Khurja, Distt. Bulandshahar                                   |

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| 122 | M/s Shahanwaj Pottery Works, G.T. Road, Khurja, Distt. Bulandshahar  |
| 123 | M/s Naval Ceramics, Ind. Area, Khurja, Distt. Bulandshahar   |
| 124 | M/s Umesh Udyog, Mundakhera Road, Khurja, Distt. Bulandshahar  |
| 125 | M/s Dadoo Industries, G.T. Road, Khurja, Distt. Bulandshahar   |
| 126 | M/s S.S. Ceramics, Mundakhera Road, Khurja, Distt. Bulandshahar  |
| 127 | M/s G.K. Industries, Mundakhera Road, Khurja, Distt. Bulandshahar  |
| 128 | M/s Eagle Glass & Ceramics Industries, G.T. Road, Khurja, Distt. Bulandshahar                              |
| 129 | M/s V.K. Industries, Junction Road, Khurja, Distt. Bulandshahar  |
| 130 | M/s Sidhvinayak Industries, C-2, Ind. Area, Khurja, Distt. Bulandshahar                                    |
| 131 | M/s Gopal Traders, G.T. Road, Khurja, Distt. Bulandshahar  |
| 132 | M/s Ramanuj Electro Ceramics, G.T. Road, Khurja, Distt. Bulandshahar                                       |
| 133 | M/s N.S. Industries, Junction Road, Khurja, Distt. Bulandshahar  |
| 134 | M/s Rollyood Products Industries, Mundakhera Road, Khurja, Distt. Bulandshahar                             |
| 135 | M/s Premier Ceramics Industries, Junction Road, Khurja, Distt. Bulandshahar                                |
| 136 | M/s Malhotra Electricals, G.T. Road, Khurja, Distt. Bulandshahar   |
| 137 | M/s Tirupati Industries, Junction Road, Khurja, Distt. Bulandshahar  |
| 138 | M/s U.P. Potteries, B-1 Ind. Area, Khurja, Distt. Bulandshahar   |
| 139 | M/s Mayra Ceramics, G.T. Road, Khurja, Distt. Bulandshahar   |
| 140 | M/s Sumaiya Ceramics Industries, Mundakhera Road, Khurja, Distt. Bulandshahar                              |
| 141 | M/s New Krishna Ceramics Industires, Subhash Road, Khurja, Distt. Bulandshahar                             |
| 142 | M/s Gopal Grinding Mills, G.T. Road, Khurja, Distt. Bulandshahar   |
| 143 | M/s Eelecticals Ceramics, Murari Nagar, G.T. Road, Khurja, Distt. Bulandshahar                             |
| 144 | M/s Bharat Industries, Nagla Kothi, Baroli Road, Khurja, Distt. Bulandshahar                               |
| 145 | M/s Mark Industries, G.T. Road, Khurja, Distt. Bulandshahar  |
| 146 | M/s B.R. Khurana Ceramis Industry, Murari Nagar, G.T. Road, khurja, Disst. Bulandshahar                    |
| 147 | M/s Sri Sunshine Ceramis Industry, Murari Nagar, G.T. Road, khurja, Disst. Bulandshahar                    |
| 148 | M/s Kaif Ceramics, Vill. Charchonda, Mundakhera Road, khurja, Disst. Bulandshahar                          |
| 149 | M/s Unnati Industries, Andar Chungi, Subhash Road, khurja, Disst. Bulandshahar                             |
| 150 | M/s Anuj Industries, Vill. Ibrahimpur, Junction Road, khurja, Disst. Bulandshahar                          |
| 151 | M/s Ummed Pottery, Vill. Baroli, Mundakhera Road, khurja, Disst. Bulandshahar                              |
| 152 | M/s D.C. Ceramics, Ind. Estate, G.T. Road, Khurja, Disst. Bulandshahar                                     |
| 153 | M/s Sandeep Ceramics Indsutries, Oldname M/s Lakshya Industries, Subhash Road, Khurja, Disst. Bulandshahar |
| 154 | M/s Ayushi Eelecticals, G.T. Road, Khurja, Disst. Bulandshahar   |
| 155 | M/s Silico Chemico Porcelain Works, B-4/C-5, Ind Estate, Khurja, Disst. Bulandshahar                       |
| 156 | M/s M.C. Industries, G.R. Road, Khurja, Disst. Bulandshahar  |
| 157 | M/s Tara Ceramics Industries, Vill. Araniya Maujpur, Junction Road, khurja, Disst. Bulandshahar            |
| 158 | M/s Sri Pashupati Nath Industry, Murari Nagar, G.T. Road, khurja, Disst. Bulandshahar                      |
| 159 | M/s BMW Steel Ltd. D-8, Junction Road, Khurja, Disst. Bulandshahar   |
| 160 | M/s S.K. Industries, Vill. Hazratpur, G.T. Road, khurja, Disst. Bulandshahar                               |
| 161 | M/s M/s SHRI MANGLAM INDUSTRY, JUNCTION ROAD, KHURJA, DISTT. BULANSHAHAR                                   |
| 162 | M/s M/s RAJEEV INDUSTRIES (INDIA) IND. AREA, G.T. ROAD, KHURJA, DISTT. BULANSHAHAR                         |
| 163 | M/s M/s UTTAM CLASSIC VILL. IBRAHIMPUR, JUNAIDPUR MAUJPUR, JUNCTION ROAD, KHURJA, DISTT. BULANSHAHAR       |
| 164 | M/s M/s SHIV CERAMICS MUNDAKHERA ROAD, KHURJA, DISTT. BULANSHAHAR BULAND SHAHAR                            |
| 165 | M/s Keshav Udhog, Vill-Maujpur, Junaidpur, Junction Road, Khurja, DISTT. BULANSHAHAR                       |
| 166 | M/s M/s YASH BATLA INDUSTRIES, JUNCTION ROAD, KHURJA, DISTT. BULANSHAHAR                                   |
| 167 | M/s M/s Ekta CERAMICS, Vill-Lalpur, Chitorial, KHURJA, DISTT. BULANSHAHAR                                  |
| 168 | M/s Nav Maruti Ceramics, Junction Road, KHURJA, DISTT. BULANSHAHAR   |
| 169 | M/s M/s Ekta CERAMICS Murari Nagar, KHURJA, DISTT. BULANSHAHAR   |
| 170 | M/s M/s Jai Balaji Indusries, Gata No-405, Junction Road, KHURJA, DISTT. BULANSHAHAR                       |
| 171 | M/s M/s KHURJA CERAMICS G.T. ROAD, KHURJA, DISTT. BULANSHAHAR  |
| 172 | M/s M/s Maheshwari Ceramics, 154, Vill Arnia Maujpur, Junction Road, Khurja Distt Bulandshahr.             |
| 173 | M/s M/s BRIJ CERAMICS, VILL. ARNIA MAUJPUR, JUNCTION ROAD, KHURJA, DISTT. BULANSHAHAR                      |
| 174 | M/s TRISHIKA INDUSTRIES, Vill Gaspur Taina, Junction Road, Khurja Distt Bulandshaahar.                     |
| 175 | M/s Neelkanth Ceramics, Nagla Kothi, Baroli Road, KHURJA, DISTT. BULANSHAHAR                               |
| 176 | M/s Ceramics Kraft, Mundakhera Road, KHURJA, DISTT. BULANSHAHAR  |
| 177 | M/s Indian Art Ceramics Vill Baroli, Mundakhera Road, KHURJA, DISTT. BULANSHAHAR                           |

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| 178 | M/s U.G. Ceramics, Junction Road, KHURJA, DISTT. BULANSHAHAR   |
| 179 | M/s Singhal Decorators Industries, Junction Road, KHURJA, DISTT. BULANSHAHAR                                   |
| 180 | M/s Minhas Pottery, C-1 G.T. Road, Khurja, Distt. Bulandshahar   |
| 181 | M/s Khurja Handicraft Industries Junction Road, KHURJA, DISTT. BULANSHAHAR                                     |
| 182 | M/s Danish Udhog G T Road, KHURJA, DISTT. BULANSHAHAR  |
| 183 | M/s Pawan Enterprises, Mundakhera Road, KHURJA, DISTT. BULANSHAHAR   |
| 184 | M.K. Expot, G T Road Khurja Distt Bulandshahr  |
| 185 | M/s MAHAVIR Industries ARNIA MAUJPUR KHURJA, DISTT. BULANSHAHAR  |
| 186 | M/s Roshini Ceramics, Mundakhera road KHURJA, DISTT. BULANSHAHAR   |
| 187 | M/s Mitti Kala Hometech made, G T road KHURJA, DISTT. BULANSHAHAR  |
| 188 | M/s T COTTA<br>D-6/2 INDUSTRIAL AREA JUNCTION ROAD KHURJA DISTT ,BULAND SHAHAR,<br>BULAND SHAHAR,BULAND SHAHAR |
| 189 | M/s Tuba ceramics Bahar Chungi G.T. Road KHURJA, DISTT. BULANSHAHAR  |
| 190 | M/s Orient ceramics Baroli Road Kapalpur, KHURJA, DISTT. BULANSHAHAR   |
| 191 | M/s Rani Industries, Murari Nagar G.T. Road KHURJA, DISTT. BULANSHAHAR   |
| 192 | M/s Climax Industries Murari Nagar, KHURJA, DISTT. BULANSHAHAR   |
| 193 | M/s Krishna Arts, GATA NO-383 VILLAGE USMANPUR TEHSIL KHURJA DISTT,BULAND SHAHAR,                              |
| 194 | M/s TIGER CERAMIC VERSATILE INDIA<br>NAGLA KOTHI MURARI NAGAR KHURJA BULANSHAHAR ,BULAND SHAHAR,203131         |
| 195 | M/s SCORPIONS CRAFT, Mundakhera road, KHURJA BULANSHAHAR ,BULAND SHAHAR,203131                                 |
| 196 | M/s RAHATMAX CERAMICS, BATLA POTTERY BOARLI ROAD KHURJA BULANSHAHAR ,BULAND SHAHAR,203131                      |
| 197 | M/s HUDA INDUSTRIES LAND NO.147/1,VILL-LALPUR CHITOLA,MUNDAKHERA ROAD,KHURJA, DISTRICT                         |
| 198 | QUALITY CERAMICS MUNDAKHERA ROAD KHURJA DISTRICT,BULAND SHAHAR,  |
| 199 | SOFIA CERAMICS NH-34, JHAMKA BYEPASSSERVICE ROAD KHURJA DISTTBULANSHAHAR                                       |
| 200 | M/s R D INDUSTRIES VILL GOPPUR TAINA JUNCTION ROAD KHURJA DISTRICT BULANSHAHAR                                 |

उप जिलाधिकारी,  
खुर्जा।

Annex-IP-2

महोदया,

कृपया आपके कार्यालय पत्र सं० 699/एस०टी०-एस०डी०एम० दिनांक 03.09.2020 के आलोक में सादर अवगत कराना है कि दिनांक 05.09.2020 को संयुक्त टीम द्वारा खुर्जा नगर में अभियान चलाकर होटल, रेस्टोरेन्ट, ढाबों एवं अन्य खुले में खाना बनाने अथवा आग जलाने हेतु कोयले एवं जलाऊ लकड़ी का प्रयोग रोकने हेतु आदेश दिये गये थे, जिसके क्रम में दिनांक 05.09.2020 को संयुक्त टीम द्वारा अभियान चलाकर निम्नलिखित ढाबों/रेस्टोरेन्ट पर कार्यवाही कर जुर्माना आरोपित किया गया है:-

| क्र०सं० | होटल/रेस्टोरेन्ट का नाम  | आरोपित जुर्माना |
|---------|--|-----------------|
| 1       | सैनी होटल, मुरारी नगर, जी०टी० रोड, खुर्जा                            | 500/- रुपये     |
| 2       | बिजेन्द्र पुत्र श्री प्रेमचन्द स्पेशल अमृतसरी नान, मुरारी नगर खुर्जा | 1000/- रुपये    |
| 3       | नन्दू ढाबा, मुरारी नगर, जी०टी० रोड खुर्जा                            | 1500/- रुपये    |
| 4       | चाचा ढाबा मुरारी नगर, जी०टी० रोड खुर्जा                              | 1000/- रुपये    |
| 5       | सिंह होटल, अलीगढ़ चुंगी, जी०टी० रोड खुर्जा                           | 1000/- रुपये    |
|         | योग-   | 5000/- रुपये    |

संयुक्त जाँच आख्या महोदया की सेवा में सादर प्रेषित है।

पूति निरीक्षक,  
खुर्जा।

अवर अभियन्ता,  
प्रदूषण नियन्त्रण बोर्ड

खाद्य निरीक्षक,  
खाद्य एवं औषधि प्रशासन

अधिसासी अधिकारी  
नगर पालिका परिषद,  
खुर्जा।

उप जिलाधिकारी,  
खुर्जा।

महोदया,

कृपया आपके कार्यालय पत्र सं० 699/एस०टी०-एस०डी०एम० दिनांक 03.09.2020 के क्रम में सादर अवगत कराना है कि संयुक्त टीम द्वारा खुर्जा नगर में अभियान चलाकर होटल, रेस्टोरेन्ट, ढाबों एवं अन्य खुले में खाना बनाने अथवा आग जलाने हेतु कोयले एवं जलाऊ लकड़ी का प्रयोग रोकने हेतु आदेश दिये गये थे, जिसके क्रम में दिनांक 09.09.2020 को संयुक्त टीम द्वारा अभियान चलाकर निम्नलिखित ढाबों/रेस्टोरेन्ट पर कार्यवाही कर जुर्माना आरोपित किया गया है:-

| क्र०सं० | होटल/रेस्टोरेन्ट का नाम  | आरोपित जुर्माना |
|---------|--|-----------------|
| 1       | श्री संजय पुत्र श्री खुशीराम, सवाराम पुलिस चौकी के पास, खुर्जा                                       | 1000/- रुपये    |
| 2       | श्री उदित यादव पुत्र श्री जसवन्त यादव, कलुआ पहलवान हलवाई, दाताराम चौक, खुर्जा                        | 1000/- रुपये    |
| 3       | श्री मनोज कुमार शर्मा पुत्र श्री लक्ष्मीदत्त शर्मा, श्री बाला जी मिष्ठान भण्डार, दाताराम चौक, खुर्जा | 2500/- रुपये    |
| 4       | श्री हरपाल सिंह पुत्र श्री महीपाल सिंह (ठेला भट्टी), दाताराम चौक, खुर्जा                             | 200/- रुपये     |
| 5       | श्री राजवीर सोलंकी पुत्र श्री भीमसेन सोलंकी, ठाकुर होटल, रेलवे रोड, दाताराम चौक, खुर्जा              | 1000/- रुपये    |
| 6       | श्री सगीर पुत्र मौहम्मद शरीफ, सगीर होटल, रेलवे रोड, खुर्जा   | 500/- रुपये     |
| 7       | श्री राधेश्याम शर्मा पुत्र श्री जगदीश प्रसाद, मुरारी नगर खुर्जा                                      | 1000/- रुपये    |
|         | योग-   | 7200/- रुपये    |

संयुक्त जाँच आख्या महोदया की सेवा में सादर प्रेषित है।

09.09.2020  
पूर्ति निरीक्षक,  
खुर्जा।

09/09/2020  
अवर अभियन्ता,  
उ०प्र० प्रदूषण नियन्त्रण बोर्ड

09/09/2020  
खाद्य निरीक्षक,  
खाद्य एवं औषधि प्रशासन

09/09/20  
अधिसासी अधिकारी  
नगर पालिका परिषद,  
खुर्जा।

उप जिलाधिकारी,  
खुर्जा।

महोदया,

कृपया आपके कार्यालय पत्र सं० 899/एसओटी०-एसओडी०एम० दिनांक 03.09.2020 के क्रम में सादर अवगत कराना है कि संयुक्त टीम द्वारा खुर्जा नगर में अभियान चलाकर होटल, रेस्टोरेन्ट, ढाबों एवं अन्य खुले में खाना बनाने अथवा आग जलाने हेतु कोंयले एवं जलाऊ लकड़ी का प्रयोग रोकने हेतु आदेश दिये गये थे, जिसके क्रम में दिनांक 19.09.2020 को संयुक्त टीम द्वारा अभियान चलाकर निम्नलिखित ढाबों/रेस्टोरेन्ट व अन्य पर कार्यवाही कर जुर्माना आरोपित किया गया है:-

| क्र०सं० | होटल/रेस्टोरेन्ट व अन्य का नाम                                     | आरोपित जुर्माना |
|---------|--|-----------------|
| 1       | श्री आरिफ पुत्र श्री हकीम, कबूतर की पैठ, मुरारी नगर खुर्जा         | 2000/- रुपये    |
| 2       | श्री सद्दाम अहमद पुत्र श्री राशिद, कबूतर की पैठ, मुरारी नगर खुर्जा | 7000/- रुपये    |
| 3       | श्री महमूद पुत्र श्री हफीज खान, कबूतर की पैठ, मुरारी नगर खुर्जा    | 6000/- रुपये    |
|         | योग-   | 15000/- रुपये   |

नोट:- खुर्जा नगर में कबूतर की पैठ, मुरारी नगर खुर्जा में स्थापित/संचालित भिट्टी से निकालने धातु निष्कर्षण संयंत्र/प्रगलन भट्टी उद्योगों से वसूली गयी धनराशि एवं निरीक्षण के समय समस्त उद्योगों का संचालन बन्द कराया गया।

संयुक्त जाँच आख्या महोदया की सेवा में सादर प्रेषित है।

पूर्ति निरीक्षक,  
खुर्जा।

अवर अभियन्ता,  
उ०प्र० प्रदूषण नियन्त्रण बोर्ड

खाद्य निरीक्षक,  
खाद्य एवं औषधि प्रशासन

अधिसासी अधिकारी,  
नगर पालिका परिषद,  
खुर्जा।

**Regional Office  
U.P. Pollution Control Board  
Bulandshahar**

| <b>S No.</b> | <b>Unit Name &amp; Address</b>  | <b>OCEMS (for emissions)<br/>Installed (Yes/No)</b> | <b>OCEMS (for emissions)<br/>connected with CPCB servers<br/>(Yes/No)</b> |
|--------------|---|---|---|
| 1            | M/s Al-Hamd Frozen Foods (Slaughtering Unit)<br>Mundakhera Road, Khurja, Distt. Bulandshahr           | Yes   | Yes   |
| 2            | M/s Madina Frozen Foods (Slaughtering Unit),<br>Mundakhera Road, Khurja, Distt. Bulandshahr           | Yes   | Yes   |
| 3            | M/s Laham Export India P. Ltd. (Slaughtering<br>Unit), Mundakhera Road, Khurja, Distt.<br>Bulandshahr | Yes   | Yes   |
| 4            | M/s Param Dairy Ltd., G.T. Road, Khurja, Distt.<br>Bulandshahr  | Yes   | Yes   |
| 5            | M/s Creamy Foods Ltd. G.T. Road, Khurja, Distt.<br>Bulandshahr  | Yes   | Yes   |

**Regional Office  
U.P. Pollution Control Board  
Bulandshahar**

| <b>S No.</b> | <b>Brick Kiln Name &amp; Address</b>  | <b>Present status</b>         |
|--------------|---|-------------------------------|
| 1            | M/s Shanti Bhatta, Vill-Hazratpur, Tehsil- Khurja, Distt-Bulandshahr.                               | Closure order issued by board |
| 2            | M/s Shri Hari Int Udyog, Vill-Siryal, Tehsil-Khurja, Distt-Bulandshahr.                             | Closure order issued by board |
| 3            | M/s S.K. Int Udyog, Vill-Firozpur, junction Road, Tehsil-Khurja, Distt-Bulandshahr.                 | Closure order issued by board |
| 4            | M/s A.P. Int Udyog, Vill-Nayagaon, Tatarpur, Tehsil-Khurja, Distt-Bulandshahr.                      | Closure order issued by board |
| 5            | M/s Ma Lamxidevi Int Udyog, Vill-Jhamka, Tehsil-khurja, Distt-Bulandshahr.                          | Closure order issued by board |
| 6            | M/s Sarvesh brick Field, Vill-karimpur,(Dhakar) Tehsil-Khurja, Distt-Bulandshahr.                   | Closure order issued by board |
| 7            | M/s Pannalal Shikha Devi Bhatta, Vill-jamalpur, Tehsil-Khurja, Distt-Bulandshahr.                   | Closure order issued by board |
| 8            | M/s Bharat Int Udyog, Vill-Agora Amirpur, Tehsil-Khurja, Distt-Bulandshahr.                         | Closure order issued by board |
| 9            | M/s Rajesh Sharma Int Bhatta, Vill-Sainda Habibpur, Tehsil-Khurja, Distt-Bulandshahr.               | Closure order issued by board |
| 10           | M/s Pradhan Bhatta Udyog, Vill-Asgarpur, Tehsil-Khurja, Distt-Bulandshahr.                          | Closure order issued by board |
| 11           | M/s Chaudhary Int Udyog, Vill-Chhapna, Tehsil-Khurja, Distt-Bulandshahr.                            | Closure order issued by board |
| 12           | M/s Foji Int Udyog, (Old name M/s K.K.V. Int Udyog) Vill-Dastura, Tehsil-Khurja, Distt-Bulandshahr. | Closure order issued by board |

## Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

### Awareness Generation (IEC Activities)

| S.No. | Activity   | No.                 | Period                     | Coverage   |
|-------|--|---------------------|----------------------------|--|
| 1     | Advertisement in Print Media (Leading News Papers)   | Weekly              | July to August, 2021       | 75 Districts   |
| 2     | Million Farmers Schools                              | 15000               | July, 2021                 | 10 Lac Farmers   |
| 3     | Kissano ki baat Vagyaniko ke sath online through NIC | 2                   | July & August, 2021        | All Districts  |
| 4     | State Level Kharif Gosthi                            | 1                   | June 2021                  | Headquarter  |
| 5     | District Level Kharif Gosthi                         | 75                  | June –July 2021            | 75 Districts   |
| 6     | Bolck Level Kharif Gosthi                            | 821                 | July to August 2021        | 821 Blocks   |
| 7     | Fixing of Hoardings                                  | 1328                | Up to 31 August, 2021      | At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump  |
| 8     | Audio Visual Clips on TV                             | 14 Days (Two Times) | September to October, 2021 | On Doordarshan & other popular Channels.   |
| 9     | Broadcast of Radio Jingles                           | 14 Days (Two Times) | September to October, 2021 | On Akashwani & other FM Channels.  |
| 10    | Display of Audio Video Film                          | 15                  | July to August 2021        | To be prepared by Headquarter & displayed at different Gosthies and training programmes                            |
| 11    | Distribution of Leaflets                             | 10 lac              | May to July, 2021          | 75 Districts   |
| 12    | Demonstration of implements                          | 500 Ha.             | October, 2021              | 75 Districts   |
| 13    | Training of progressive farmers                      | 24,333              | July to Nov., 2021         | 1-At government training Institute of the department<br>2-At 84 KVKs (05 training each of 50 farmers at every KVK) |

## Comprehensive Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

### 1-Awareness Generation (IEC Activities)

| S.No. | Activity   | No.                 | Period                     | Coverage   |
|-------|--|---------------------|----------------------------|--|
| 1     | Advertisement in Print Media (Leading News Papers)   | Weekly              | July to August, 2021       | 75 Districts   |
| 2     | Million Farmers Schools                              | 15000               | July, 2021                 | 10 Lac Farmers   |
| 3     | Kissano ki baat Vagyaniko ke sath online through NIC | 2                   | July & August, 2021        | All Districts  |
| 4     | State Level Kharif Gosthi                            | 1                   | June 2021                  | Headquarter  |
| 5     | District Level Kharf Gosthi                          | 75                  | June –July 2021            | 75 Districts   |
| 6     | Bolck Level Kharif Gosthi                            | 821                 | July to August 2021        | 821 Blocks   |
| 7     | Fixing of Hoardings                                  | 1328                | Up to 31 August, 2021      | At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump  |
| 8     | Audio Visual Clips on TV                             | 14 Days (Two Times) | September to October, 2021 | On Doordarshan & other popular Channels.   |
| 9     | Broadcast of Radio Jingles                           | 14 Days (Two Times) | September to October, 2021 | On Akashwani & other FM Channels.  |
| 10    | Display of Audio Video Film                          | 15                  | July to August 2021        | To be prepared by Headquarter & displayed at different Gosthies and training programmes                            |
| 11    | Distribution of Leaflets                             | 10 lac              | May to July, 2021          | 75 Districts   |
| 12    | Demonstration of implements                          | 500 Ha.             | October, 2021              | 75 Districts   |
| 13    | Training of progressive farmers                      | 24,333              | July to Nov., 2021         | 1-At government training Institute of the department<br>2-At 84 KVKs (05 training each of 50 farmers at every KVK) |

## **2-Availability of implements to individuals farmers and Farm Machinery Banks to FPO's & Societies**

- Crop Residue Management implements will be made available to the individual farmers and Farm Machinery Banks to FPO's, Societies and Panchayats under Centrally Sponsored Promotion of Agricultural Mechanization for In Situ management of crop residue Scheme.

### **Individual Farmers :**

- CRM implements will be made available at 50% subsidy from CRM scheme and other implements at 40% -- 50% subsidy from Submission on Agricultural Mechanization Scheme (SMAM).

### **Farm Machinery Banks :**

- Farm Machinery Banks will be provided at 80% subsidy in the following manner.
  - (a) FMB of Rs. 5 – 15 Lakh to FPO's farmer Societies, Cooperative Societies and Cane Societies.
    - Rs. 5.00 Lakh - from CRM Scheme - CRM Implements  
80% subsidy is Rs 4.00 Lakh
  - Rs. 10.00 Lakh – From SMAM Scheme – CRM and Other implements  
80% subsidy is Rs. 8.00 Lakh
  - (b) FMB of Rs. 5.00 Lakh – To Cooperative, Cane Societies & Panchayats  
80% subsidy i.e. Rs. 4.00 Lakh from CRM Scheme

### **Progress of Implement Distribution (Till 2020-21) :**

- |   |       |
|---|-------|
| - Individual Farmers                          | 31501 |
| - Farm Machinery Banks to Societies and FPO's |       |
| (a) Rs. 5.00 – 15.00 Lakh                     | 4750  |
| (b) Rs. 5.00 Lakh                             | 900   |

### **Action Plan for 2021-22**

#### **Individual Farmers at 50% subsidy**

**CRM Scheme** **7160**

#### **Farm Machinery Banks at 80% subsidy-**

- |   |     |
|---|-----|
| (a) Rs. 5.00 to 15.00 lakh to FPO's, Farmer Societies<br>(Rs. 5.00 Lakh from CRM Scheme<br>Rs. 10.00 Lakh from SMAM Scheme) | 800 |
| (b) Rs. 5.00 Lakh from CRM Scheme<br>(Cooperative Societies, Cane Societies & Panchayats)                                   | 900 |

#### **Time Line**

- |                                |   |                       |
|--------------------------------|---|-----------------------|
| - Empanelment of Manufacturers | - | By 15 April, 2021     |
| - Selection of Beneficiaries   | - | By 30 June, 2021      |
| - Distribution of Implements   | - | By 30 September, 2021 |

### **3- Innovative Activities**

1-Flodding of field after harvesting and chopping of stubble in the field as adopted successfully in Pilibhit district in the year 2020-21

2-Digging of compost pit and putting the stubble in these pits and leaving for decomposition through spray of waste decomposer as adopted in many districts

3-Farmers would be encouraged to bring Parali to cow shelters and take cow dung from their as successfully done in Unnao district.

4-Use of waste decomposer :- In the year 2020-21 farmers were distributed waste decomposers free of cost. Culture was prepared from 100 ML waste decomposer solution by mixing Besan/Jaggery in it. This culture was spread on the stubble and stubble decomposed in 25 to 28 days. One bottle of 100 ml is sufficient for one acre field.

In the year 2020-21 - 2.62 Lakh bottles brought from National Centre of Organic Farming approved firm and 4000 capsules from IARI, Pusa, New Delhi and were distributed to the farmers free of cost.

In the year 2021-22 - Ten Lakh bottles are planned to be made available to the farmers by the end of August 2021.

### **4- Supplying Stubble to Cow Shelters :**

Uttar Pradesh has 5226 Cow shelters in the state in which 5,63,856 Cows are housed. These require regular supply of fodder for feeding.

25% of stubble can be mixed with their fodder for feeding. These shelters need stubble to be spread on the floors also to save cow from severe winters. This is an innovative activity started by UP Government in which stubble from field to cow shelters was supplied. Labour cost for collection was met by MNREGA and transportation was done by Animal Husbandary Department.

#### **Progress :**

| Year               | Stubble Supplied |
|--------------------|------------------|
| 2020-21            | 43,901 MT        |
| 2021-22 (Proposed) | 50,000 MT        |

उप जिलाधिकारी,  
खुर्जा।

Annex-DF-1

महोदया,

कृपया आपके कार्यालय पत्र सं० 699/एस०टी०-एस०डी०एम० दिनांक 03.09.2020 के आलोक में सादर अवगत कराना है कि दिनांक 05.09.2020 को संयुक्त टीम द्वारा खुर्जा नगर में अभियान चलाकर होटल, रेस्टोरेन्ट, ढाबों एवं अन्य खुले में खाना बनाने अथवा आग जलाने हेतु कोयले एवं जलाऊ लकड़ी का प्रयोग रोकने हेतु आदेश दिये गये थे, जिसके क्रम में दिनांक 05.09.2020 को संयुक्त टीम द्वारा अभियान चलाकर निम्नलिखित ढाबों/रेस्टोरेन्ट पर कार्यवाही कर जुर्माना आरोपित किया गया है:-

| क्र०सं० | होटल/रेस्टोरेन्ट का नाम  | आरोपित जुर्माना |
|---------|--|-----------------|
| 1       | सैनी होटल, मुरारी नगर, जी०टी० रोड, खुर्जा                            | 500/- रुपये     |
| 2       | बिजेन्द्र पुत्र श्री प्रेमचन्द स्पेशल अमृतसरी नान, मुरारी नगर खुर्जा | 1000/- रुपये    |
| 3       | नन्दू ढाबा, मुरारी नगर, जी०टी० रोड खुर्जा                            | 1500/- रुपये    |
| 4       | चाचा ढाबा मुरारी नगर, जी०टी० रोड खुर्जा                              | 1000/- रुपये    |
| 5       | सिंह होटल, अलीगढ़ चुंगी, जी०टी० रोड खुर्जा                           | 1000/- रुपये    |
|         | योग-   | 5000/- रुपये    |

संयुक्त जाँच आख्या महोदया की सेवा में सादर प्रेषित है।

पूति निरीक्षक,  
खुर्जा।

अवर अभियन्ता,  
प्रदूषण नियन्त्रण बोर्ड

खाद्य निरीक्षक,  
खाद्य एवं औषधि प्रशासन

अधिसासी अधिकारी  
नगर पालिका परिषद,  
खुर्जा।

उप जिलाधिकारी,  
खुर्जा।

महोदया,

कृपया आपके कार्यालय पत्र सं० 699/एस०टी०-एस०डी०एम० दिनांक 03.09.2020 के क्रम में सादर अवगत कराना है कि संयुक्त टीम द्वारा खुर्जा नगर में अभियान चलाकर होटल, रेस्टोरेन्ट, ढाबों एवं अन्य खुले में खाना बनाने अथवा आग जलाने हेतु कोयले एवं जलाऊ लकड़ी का प्रयोग रोकने हेतु आदेश दिये गये थे, जिसके क्रम में दिनांक 09.09.2020 को संयुक्त टीम द्वारा अभियान चलाकर निम्नलिखित ढाबों/रेस्टोरेन्ट पर कार्यवाही कर जुर्माना आरोपित किया गया है:-

| क्र०सं० | होटल/रेस्टोरेन्ट का नाम  | आरोपित जुर्माना |
|---------|--|-----------------|
| 1       | श्री संजय पुत्र श्री खुशीराम, सवाराम पुलिस चौकी के पास, खुर्जा                                       | 1000/- रुपये    |
| 2       | श्री उदित यादव पुत्र श्री जसवन्त यादव, कलुआ पहलवान हलवाई, दाताराम चौक, खुर्जा                        | 1000/- रुपये    |
| 3       | श्री मनोज कुमार शर्मा पुत्र श्री लक्ष्मीदत्त शर्मा, श्री बाला जी मिष्ठान भण्डार, दाताराम चौक, खुर्जा | 2500/- रुपये    |
| 4       | श्री हरपाल सिंह पुत्र श्री महीपाल सिंह (ठेला भट्टी), दाताराम चौक, खुर्जा                             | 200/- रुपये     |
| 5       | श्री राजवीर सोलंकी पुत्र श्री भीमसेन सोलंकी, ठाकुर होटल, रेलवे रोड, दाताराम चौक, खुर्जा              | 1000/- रुपये    |
| 6       | श्री सगीर पुत्र मौहम्मद शरीफ, सगीर होटल, रेलवे रोड, खुर्जा   | 500/- रुपये     |
| 7       | श्री राधेश्याम शर्मा पुत्र श्री जगदीश प्रसाद, मुरारी नगर खुर्जा                                      | 1000/- रुपये    |
|         | योग-   | 7200/- रुपये    |

संयुक्त जाँच आख्या महोदया की सेवा में सादर प्रेषित है।

09.09.2020  
मूर्ति निरीक्षक,  
खुर्जा।

09/09/2020  
अवर अभियन्ता,  
उ०प्र० प्रदूषण नियन्त्रण बोर्ड

09/09/2020  
खाद्य निरीक्षक,  
खाद्य एवं औषधि प्रशासन

09/09/20  
अधिशाली अधिकारी  
नगर पालिका परिषद,  
खुर्जा।

उप जिलाधिकारी,  
खुर्जा।

महोदया,

कृपया आपके कार्यालय पत्र सं० 899/एसओटी०-एसओडी०एम० दिनांक 03.09.2020 के क्रम में सादर अवगत कराना है कि संयुक्त टीम द्वारा खुर्जा नगर में अभियान चलाकर होटल, रेस्टोरेन्ट, ढाबों एवं अन्य खुले में खाना बनाने अथवा आग जलाने हेतु कोंयले एवं जलाऊ लकड़ी का प्रयोग रोकने हेतु आदेश दिये गये थे, जिसके क्रम में दिनांक 19.09.2020 को संयुक्त टीम द्वारा अभियान चलाकर निम्नलिखित ढाबों/रेस्टोरेन्ट व अन्य पर कार्यवाही कर जुर्माना आरोपित किया गया है:-

| क्र०सं० | होटल/रेस्टोरेन्ट व अन्य का नाम                                      | आरोपित जुर्माना |
|---------|---|-----------------|
| 1       | श्री आरिफ पुत्र श्री हकीम, कबूतर की पैंठ, मुरारी नगर खुर्जा         | 2000/- रुपये    |
| 2       | श्री सद्दाम अहमद पुत्र श्री राशिद, कबूतर की पैंठ, मुरारी नगर खुर्जा | 7000/- रुपये    |
| 3       | श्री महमूद पुत्र श्री हफीज खान, कबूतर की पैंठ, मुरारी नगर खुर्जा    | 6000/- रुपये    |
|         | योग-  | 15000/- रुपये   |

नोट:- खुर्जा नगर में कबूतर की पैंठ, मुरारी नगर खुर्जा में स्थापित/संचालित भिट्टी से निकालने धातु निष्कर्षण संयंत्र/प्रगलन भट्टी उद्योगों से वसूली गयी धनराशि एवं निरीक्षण के समय समस्त उद्योगों का संचालन बन्द कराया गया।

संयुक्त जाँच आख्या महोदया की सेवा में सादर प्रेषित है।

पूर्ति निरीक्षक,  
खुर्जा।

अवर अभियन्ता,  
उ०प्र० प्रदूषण नियन्त्रण बोर्ड

खाद्य निरीक्षक,  
खाद्य एवं औषधि प्रशासन

अधिसासी अधिकारी,  
नगर पालिका परिषद,  
खुर्जा।